

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/000010/2021	M/S. R.K. INSTITUTE OF ENGINEERING AND TECHNOLOGY VS KOTAK MAHINDRA LTD.	TEJUS KUMAR MISHRA VS	// ()
2	BLAPL/0008150/2021	M.BHAGYALAXMI PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAIKIA /71 /2021 ()
3	BLAPL/0008151/2021	PRABHAKAR@ PRAVAKAR PRADHAN VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	// /0 ()
4	BLAPL/0008152/2021	BENUDHAR BHUE VS STATE OF ODISHA	ARJUN CHARANA BEHERA VS	// /0 ()
5	BLAPL/0008153/2021	GUDI@ PRIYAMBADA NAYAK VS STATE OF ODISHA	AVIRAM PATRA VS	NADANAKANAN P.S. /93 /2021 ()
6	BLAPL/0008154/2021	MIKHAEL KUMAR PANI VS STATE OF ODISHA	S.S.RAY 2 VS	RAYAGADA /70 /2021 ()
7	BLAPL/0008155/2021	SUNIL KUMAR MUNDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// /0 ()
8	BLAPL/0008156/2021	ENDUKA@ AJAYA KUMAR JENA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /141 /2020 ()
9	BLAPL/0008157/2021	ABINASH CHULI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI /524 /2021 ()
10	BLAPL/0008158/2021	BUTU @ SESHADHAR NANDA VS STATE OF ODISHA	SANGRAM RATH VS	// BADAMPAHAD /85 /2021 ()
11	BLAPL/0008159/2021	AJIT KUMAR PATTNAIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	// DERABIS /172 /2021 ()

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12	BLAPL/0008160/2021	DILLIP KUMAR RANA VS STATE OF ODISHA	P.K.ROUT VS	BARANGA /149 /2020 () //
13	BLAPL/0008161/2021	AYUBO SABAR VS STATE OF ODISHA	KARUNAKAR RATH VS	GUNUPUR /216 /2020 () //
14	BLAPL/0008162/2021	SUNABUDA TANGARANGA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRAPUR /33 /2018 () //
15	BLAPL/0008163/2021	JHAIR ABBAS@ MD.ZAHIR ABBAS VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	GHAGARBEDA /55 /2021 () //
16	BLAPL/0008164/2021	AGADI KRUSHNA @ A.KRUSHNA VS STATE OF ODISHA	ARIJEET MISHRA VS	NUAGAM (PATRAPUR) /155 /2021 () //
17	BLAPL/0008165/2021	NIBA @ NIBAS @ NIBASH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /351 /2021 () //
18	BLAPL/0008166/2021	SIBU RANJAN PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	DHENKANAL TOWN /236 /2021 () //
19	BLAPL/0008167/2021	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KEONJHAR TOWN /294 /2021 () //
20	BLAPL/0008168/2021	ASHIS@ RUDRA PRATAP SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	RENGALI (SAMBALPUR) /47 /2021 () //
21	BLAPL/0008169/2021	CHAITANYA GARADA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /88 /2021 () //
22	BLAPL/0008170/2021	JITENDRA SAHU VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 () //
23	BLAPL/0008171/2021	JHATUA@ SANDWESH KUMAR SETHI	SAMVIT MOHANTY	PATTAMUNDAI /477 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008172/2021	BISESWAR SAMAL	MANORANJAN MISHRA	PATTAMUNDAI /485 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008173/2021	DHABALU GOLORI	ASIT KUMAR JENA	ORKEL /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008174/2021	NEHERU BEHERA	ASUTOSH TRIPATHY	ANGUL TOWN /396 /2017
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008175/2021	SUNIL KUMAR PANDA@ SUNIL PANDA	TIRTH KUMAR SAHU	CHANDILI /140 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008176/2021	DIBAKAR KHORA	ASIT KU JENA	MATHILI /133 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008177/2021	TAPAS DAS	ASIT KUMAR JENA	ORKEL /128 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008178/2021	BASUDEV BAGHEL@ BASU@ HARIJAN	GOPAL KRUSHNA MOHANTY	UMERKOTE /198 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008179/2021	MRUTYUNJAYA GAHIR	UMAKANTA BARIK	DHARAMGARH /97 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008180/2021	SK.NASHRUL	SMRUTI RANJAN MOHAPATRA	DHARMASALA /296 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008181/2021	HIRA DAS	SATYABRATA PANDA	MANAMUNDA /105 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008182/2021	SUNDHI SURAJ	BIRAJA PRASANNA DAS	RAYAGADA TOWN /425 /2019
		VS	VS	()

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35	BLAPL/0008183/2021	STATE OF ODISHA KALIA @ SUSANTA PRADHAN VS	ANIRUDHA DAS VS	// BANKI /39 /2020 ()
36	BLAPL/0008184/2021	STATE OF ODISHA SAMBHU BHOI @ BAMBU BHOI VS	DIBYAJYOTI SAHOO VS	// KENDRAPARA /17 /2021 ()
37	BLAPL/0008185/2021	STATE OF ODISHA MANU @ MANOJ NAIK VS	ADITI HOTA VS	// COLLIERY /243 /2021 ()
38	BLAPL/0008186/2021	STATE OF ODISHA APU @ JAGA @ PRAHALLAD JENA VS	SOUMYA RANJAN DAS VS	// BANAPUR P.S. /239 /2021 ()
39	BLAPL/0008187/2021	STATE OF ODISHA PRAMOD KUMAR GOUDA VS	RAMANIKANTA PATTANAIAK VS	// / /0 ()
40	BLAPL/0008188/2021	STATE OF ODISHA SK.SULEMAN VS	DEBASNAN DAS VS	// DASPALLA /91 /2021 ()
41	BLAPL/0008189/2021	STATE OF ODISHA PAREMESWAR KARNA VS	ANIRUDHA DAS VS	// BOUDH /182 /2021 ()
42	BLAPL/0008190/2021	STATE OF ODISHA CHITA JENA VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /129 /2021 ()
43	BLAPL/0008191/2021	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SOURA CHANDRA MOHAPATRA VS	// LANJIGARH /64 /2021 ()
44	BLAPL/0008192/2021	STATE OF ODISHA SURENDRA SAHOO VS	SMRUTI RANJAN MOHAPATRA VS	// DHENKANAL TOWN /259 /2021 ()
45	BLAPL/0008193/2021	STATE OF ODISHA G.BANGARU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// RAYAGADA TOWN /432 /2019 () //

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46	BLAPL/0008194/2021	MITA ROUT VS STATE OF ODISHA	SRINIBAS SAHOO VS	BADACHANA /311 /2021 () //
47	BLAPL/0008195/2021	JITENDRA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RANPUR /193 /2014 () //
48	BLAPL/0008196/2021	SUNU @ SUMANTA KUMAR NAYAK VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /34 /2015 () //
49	BLAPL/0008197/2021	NARENDRA KUMAR SAHU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	JUNAGARH /131 /2021 () //
50	BLAPL/0008198/2021	SURESH KATHAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KOMNA PS /248 /2020 () //
51	BLAPL/0008199/2021	SAHITYA BEHERA @ KANHA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA P.S. /290 /2021 () //
52	BLAPL/0008200/2021	SANDEEP MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BRAJARAJNAGAR /232 /2021 () //
53	BLAPL/0008201/2021	RANJAN PRADHAN VS STATE OF ODISHA	LALITENDU MISHRA VS	DHENKANAL SADAR /373 /2021 () //
54	BLAPL/0008202/2021	BILASH CHANDRA SWAIN @ BILASH CHARAN SWAIN VS STATE OF ODISHA	MANAS CHAND VS	MARSHAGHAI /351 /2021 () //
55	BLAPL/0008203/2021	DUSMANTA DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /363 /2021 () //
56	BLAPL/0008204/2021	SK.ANUWAR @ PINTU VS STATE OF ODISHA	MANAS CHAND VS	SPL.TASK FORCE /2 /2021 () //
57	BLAPL/0008205/2021	SOUMYARANJAN PARIDA@ LIPU	H.S.MISHRA	DHENKANAL TOWN /363 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008206/2021	SANTOSH MANDAL	RAJIB LOCHAN PATNAIK	MALKANGIRI /200 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008207/2021	ALOK DURGA	SATYA NARAYAN MISHRA 4	NARLA /170 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008208/2021	NARENDRA KUMAR BEHERA	PRADEEP KUMAR PRADHAN	CHOUDWAR /275 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008209/2021	JAG NARAYAN RAM	A.K.SAHOO	DEOGARH /107 /2013
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008210/2021	SASWOT KUMAR PARIDA	BIBHU PRASAD DAS	BADAGODA P.S. /287 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008211/2021	ISWAR DAS	DEBASIS MISHRA	VIGILANCE PS (BERHAMPUR) /14 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
64	BLAPL/0008212/2021	SK. JAMIL	SAROJ KUMAR PADHI	SAHID NAGAR P.S. /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008213/2021	LAXMAN DALEI	BIJAYA KUMAR RAGADA	DHENKANAL TOWN /363 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008214/2021	VIJAY PRASAD MALLA @ BIJYA PRASAD MAL	MANANDAN SAMANTARAY	EOW,BHUBANESWAR /12 /2019
		VS	VS	()
		STATE OF ODISHA (OPID)		//
67	BLAPL/0008215/2021	RAJENDRA KUMAR BISWAL	SUCHIT KUMAR NAYAK	NARLA /155 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008216/2021	DAITARI KISAN	A.K.SAHOO	DEOGARH /250 /2021
		VS	VS	()

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69	BLAPL/0008217/2021	STATE OF ODISHA GURDIT DANG VS	GOURI MOHAN RATH VS	// / /0 ()
70	BLAPL/0008218/2021	STATE OF ODISHA HADIBANDHU DAS@ NARAYAN VS	PRASANNA KU. PARDHI VS	// KARANJIA /267 /2020 ()
71	BLAPL/0008219/2021	STATE OF ODISHA BABAJI CHARAN PRADHAN VS	DILLIP KUMAR MOHANTY VS	// GURUDIJHATIA /148 /2020 ()
72	BLAPL/0008220/2021	STATE OF ODISHA MANTU JENA VS	AMULYA RATNA PANDA VS	// MANGALPUR /231 /2021 ()
73	BLAPL/0008221/2021	STATE OF ODISHA RAPIST @ DUBAI @ RABINDRA NAYAK VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /14 /2021 ()
74	BLAPL/0008222/2021	STATE OF ODISHA RAJU NAIK VS	SATYARANJAN MULIA VS	// BANTALA /252 /2021 ()
75	BLAPL/0008223/2021	STATE OF ODISHA BADAL KUMAR NAYAK VS	AMULYA RATNA PANDA VS	// PHIRINGIA /44 /2020 ()
76	BLAPL/0008224/2021	STATE OF ODISHA GOPAL KRISHNA SAHU VS	KAJOL SAHU VS	// R.UDAYAGIRI /82 /2019 ()
77	BLAPL/0008225/2021	STATE OF ODISHA KURUPA@ KRUPASINDHU BEHERA VS	P.R.MISHRA VS	// TIHIDI /318 /2021 ()
78	BLAPL/0008226/2021	STATE OF ODISHA RAJESH @ JAYARAM JENA VS	P.R.MISHRA VS	// TIHIDI /318 /2021 ()
79	BLAPL/0008227/2021	STATE OF ODISHA BASEN KISKU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// BAHALDA /35 /2021 () //

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80	BLAPL/0008228/2021	PRADEEP KUMAR TRIPATHY VS STATE OF ODISHA	P.R.MISHRA VS	PURUNABAZAR /36 /2018 () //
81	BLAPL/0008229/2021	GARDI MUNDA VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /214 /2021 () //
82	BLAPL/0008230/2021	MAHESWAR SING VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /83 /2021 () //
83	BLAPL/0008231/2021	SUBALA BEHERA VS STATE OF ODISHA	SASMITA NANDA VS	/ /0 () //
84	BLAPL/0008232/2021	JOGENDRA MALLIK VS STATE OF ODISHA	ASHOK DAS VS	PATTAPUR (ASKA) /195 /2019 () //
85	BLAPL/0008233/2021	KESHAB HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /88 /2021 () //
86	BLAPL/0008234/2021	PRASANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	PATTAPUR (DIGAPAHANDI) /91 /2009 () //
87	BLAPL/0008235/2021	BAIKUNTHA PALEI VS STATE OF ODISHA	JYITIRMAYA SAHOO VS	RANPUR /142 /1996 () //
88	BLAPL/0008236/2021	MANJU MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
89	BLAPL/0008237/2021	KHILLA SUTI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPERMETLA P.S. /7 /2020 () //
90	BLAPL/0008238/2021	RAMJAN KHAN VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	CHITRAKONDA /54 /2021 () //
91	BLAPL/0008239/2021	BALA TURI	SOUMYA RANJAN DAS	HATIBARI /10 /2020



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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0008240/2021	AUGUSTINE ODIKPO	L.N.RAYATSINGH	S.P.(CID-CRL),CUTTACK /17 /2018
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0008241/2021	JITENDRA BEHERA	SARAT KUMAR JENA	AMBABHONA /141 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0008242/2021	SIBA@ SIBU@LAXMAN BEHERA	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /335 /2021
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0008243/2021	TRINATH RANA	J.N.PANDA	BELPARA /125 /2021
		VS	VS	()
		STATE OF ODISHA		//
96	CMAPL/0000239/2021	H.L.INFRASTRUCTURE	ADV	//
		VS	VS	()
		WATER RESOURCES		//
97	CMAPL/0000240/2021	UNION OF INDIA	ADV.	//
		VS	VS	()
		PANCHANAN DAS		//
98	CMAPL/0000241/2021	UNION OF INDIA	ADV.	//
		VS	VS	()
		BHIMSEN NAYAK		//
99	CMAPL/0000242/2021	GOPAL CH.BEHERA	BALADEV PANDA	//
		VS	VS	()
		LAXMI NARAYAN SAHU		//
100	CMP/0000496/2021	SUBHASIS BANERJEE @ DEBASIS @ RAJA BANERJEE	PRASANNA SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
101	CMP/0000497/2021	BHARATI SAHOO	MANOJ KUMAR MOHANTY	//
		VS	VS	()
		BASUDEV BEHERA		//
102	CMP/0000498/2021	SAROJ KUMAR BEHERA	SANJEEV UDGATA	//
		VS	VS	()

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103	CMP/0000499/2021	DEBAJANI ARKA @ BEHERA SUKANTA CHANDRA PATNAIK VS CUTTAK MUNICIPAL CORPORATION	BANSHIDHAR BAUG VS	// // 0 //
104	CMP/0000500/2021	RAMESH SOREN VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
105	CMP/0000501/2021	PRAFULLA KUMAR SAHOO VS GELHI SAHOO	GOURANG CHARAN MOHAPATRA VS	// 0 //
106	CMP/0000502/2021	BAIDHAR BAL VS KRUSHNA CHANDRA SAHOO	BINAYA KUMAR MOHANTY VS	// 0 //
107	CONTC/0005575/2021	BIPIN BIHARI LENKA VS AMULYA PADHAN, D.E.O, GANJAM	ADV VS	// 0 //
108	CONTC/0005576/2021	PRASANTA KUMAR DASMOHAPATRA VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
109	CONTC/0005577/2021	TANA MURMU VS MADHU SUDAN PADHI, IAS	PRASANTA KUMAR MISHRA VS	// 0 //
110	CONTC/0005578/2021	UNITED SAMITI ACTION VS AMRIT RUTURAJ, COLLECTOR AND MAGISTRATE, KENDRAPARA	P.K.ROUT VS	// 0 //
111	CONTC/0005579/2021	PRAHALLAD CHANDRA NATH VS SATYABRATA SAHOO, COMMNR CUM SECY., IN S AND ME DEPT.	ADV VS	// 0 //
112	CONTC/0005580/2021	KAMAL LOCHAN SAHOO VS I.G, CISF, SES HEAD QUARTERS, KOLKATA	ADV VS	// 0 //
113	CONTC/0005581/2021	SANJAY KUMAR SAHOO VS ARUN KUMAR DAS, B.D.O	RASHMIKANTA MAHALIK VS	// 0 //

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114	CONTC/0005582/2021	SATRUGHNA ROUT VS NIGAM PANDA, OAS	RAMAKANTA PANDA VS	// 0 //
115	CONTC/0005583/2021	MADHUSUDAN MISHRA VS DEBABRATA SAHOO, SUB COLLECTOR, BBSR.	ADV VS	// 0 //
116	CONTC/0005584/2021	SANDHYARANI DEVI VS SATYABRATA SAHU, P.S.,DEPT. OF S AND ME	ADV. VS	// 0 //
117	CONTC/0005585/2021	RANJAN KUMAR SARANGI VS SATYAABRATA SAHU, P.S., DEPT. OF S AND ME	ADV. VS	// 0 //
118	CONTC/0005586/2021	PURNA CHANDRA JENA VS SATYABRATA SAHU, PRINCIPAL SECY., S AND ME DEPT.	ADV. VS	// 0 //
119	CONTC/0005587/2021	MEENA KUMARI TRIPATHY VS SATYABRATA SAHU, P.SECY., IN S AND ME, DEPT.	ADV VS	// 0 //
120	CONTC/0005588/2021	KESHABA CHANDRA NAYAK VS SATYABRATA SAHU, PRINCIPAL SECY., S AND ME DEPT.	ADV. VS	// 0 //
121	CONTC/0005589/2021	SUJATA DASH VS SATYABRATA SAHU, P.SECY., IN S AND ME, DEPT.	ADV VS	// 0 //
122	CONTC/0005590/2021	SAROJ KUMAR NATH VS SATYABRATA SAHU, PRINCIPAL SECY., S AND ME DEPT.	ADV. VS	// 0 //
123	CONTC/0005591/2021	DHIRENDRA KUMAR MOHAPATRA VS SATYABRATA SAHU, PRINCIPAL SECY., S AND ME DEPT.	ADV. VS	// 0 //
124	CONTC/0005592/2021	DHRUBA CHARAN DAS VS SATYABRATA SAHU, P.SECY., IN S AND ME, DEPT.	ADV VS	// 0 //
125	CONTC/0005593/2021	MEENATI SATAPATHY	ADV.	//

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		VS	VS	0
		SATYABRATA SAHU, PRINCIPAL SECY., S AND ME DEPT.		//
126	CONTC/0005594/2021	KANAN BALA DAS	ADV	//
		VS	VS	0
		SATYABRATA SAHU, P.SECY., IN S AND ME, DEPT.		//
127	CONTC/0005595/2021	NIRMALA FATESINGH	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, PRINCIPAL SECY., S AND ME DEPT.		//
128	CONTC/0005596/2021	DEBABRATA BEDMATTA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, P.SECY., IN S AND ME, DEPT.		//
129	CONTC/0005597/2021	JAYADEVA BISOYI	AMIYA KUMAR MOHANTY(A)	//
		VS	VS	0
		RAMA CHANDRA SAMANTARAYA, EXE.ENGNR, BHANJA NAGAR.		//
130	CONTC/0005598/2021	SUSIL KUMAR KARNA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO, I.A.S.		//
131	CONTC/0005599/2021	KARUNAKARA BAG	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
132	CONTC/0005600/2021	BASANTA KUMAR PRADHAN	AMITAV TRIPATHY	//
		VS	VS	0
		DR.POMA TUDU, IAS		//
133	CONTC/0005601/2021	TRIBHUBAN BEHERA	ADV	//
		VS	VS	0
		B.K.MOHAPATRA, DIRECTOR HEALTH SERVICES, ODISHA.		//
134	CONTC/0005602/2021	DR. KRISHNA CHANDRA RAJ	ADV	//
		VS	VS	0
		RAJ KUMAR SHARMA, IAS		//
135	CONTC/0005603/2021	ABHINNA KUMAR BISWAL	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT.		//
136	CONTC/0005604/2021	RANJAN KUMAR PARIDA	SADASIVA PATRA	//
		VS	VS	0

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		CHANDRASEKHAR MISHRA, CHIEF CONSTRUCTION ENGINEER.		//
137	CONTC/0005605/2021	SIMANCHAL SAHU VS	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. VS	// ()
138	CONTC/0005606/2021	PRAMOD KUMAR NAYAK VS	ADV VS	// ()
139	CONTC/0005607/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. SATRUGHNA DAKUA VS	ADV VS	// ()
140	CONTC/0005608/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. DINABANDHU DAKUA VS	ADV VS	// ()
141	CONTC/0005609/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. NAMITA BISHOYI VS	ADV VS	// ()
142	CONTC/0005610/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. SEKHAR CHANDRA PATTANAYAK VS	ADV VS	// ()
143	CONTC/0005611/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. SANTOSH KUMAR PATTNAYAK VS	ADV VS	// ()
144	CONTC/0005612/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. KAMBUPANI RATHA VS	ADV VS	// ()
145	CONTC/0005613/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. LAXMAN BISOYI VS	ADV VS	// ()
146	CONTC/0005614/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. HARA PRASAD MISHRA VS	ADV VS	// ()
147	CONTC/0005615/2021	SATYABRATA SAHOO, P.SECY., IN S AND ME, DEPT. PABITRA KUMAR SAMAL VS AMRIT RUTURAJ, C.E.O	ADV VS	// ()

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148	CONTC/0005616/2021	CHHABI RANI JENA VS PRADOSH KUMAR NAYAK, D.E.O, MAYURBHANJ.	ADV VS ADV	// 0 //
149	CONTC/0005617/2021	PANKAJ KUMAR BEHERA VS LAXMAN BHOI, D.E.O	ADV VS ADV	// 0 //
150	CONTC/0005618/2021	ANSUMAN MOHAPATRA VS ASHISH THAKARE, I.A.S	ADV VS ADV	// 0 //
151	CONTC/0005619/2021	PRASANNA KUMAR SAMAL VS SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.	ADV VS ADV	// 0 //
152	CONTC/0005620/2021	SIDHESWAR SAMAL VS SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.	ADV VS ADV	// 0 //
153	CONTC/0005621/2021	BIRANCHI NARAYAN MOHANTY VS SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.	ADV VS ADV	// 0 //
154	CONTC/0005622/2021	HALADHAR NAYAK VS SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.	ADV VS ADV	// 0 //
155	CONTC/0005623/2021	JOGESWAR SAHOO VS SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.	ADV VS ADV	// 0 //
156	CONTC/0005624/2021	CHITA RANJAN PRADHAN VS SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.	ADV VS ADV	// 0 //
157	CONTC/0005625/2021	RAMESH CHANDRA SAHU VS SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.	ADV VS ADV	// 0 //
158	CONTC/0005626/2021	DILLIP KUMAR SAMAL VS SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.	ADV VS ADV	// 0 //
159	CONTC/0005627/2021	TIKAN SAMAL	ADV	//

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		VS	VS	0
		SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.		//
160	CONTC/0005628/2021	SUJATA BISHI	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.		//
161	CONTC/0005629/2021	DWIJABAR BARAL	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
162	CONTC/0005630/2021	RASMI SATAPATHY	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, COMMNR CUM SECY., S AND ME DEPT.		//
163	CONTC/0005631/2021	ANJAN KUMAR SAHOO	ADV.	//
		VS	VS	0
		SHREEMAYEE ACHARYA		//
164	CONTC/0005632/2021	GOPI BALLAVA BHUYAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
165	CONTC/0005633/2021	NAVIDATYA PRADHAN	ADV	//
		VS	VS	0
		AMULYA KUMAR PRADHAN, D.E.O, GANJAM		//
166	CONTC/0005634/2021	INDIRA SAHU	ADV	//
		VS	VS	0
		AMULYA KUMAR PRADHAN, D.E.O, GANJAM.		//
167	CONTC/0005635/2021	BABULA DAKUA	ADV	//
		VS	VS	0
		AMULYA KUMAR PRADHAN, D.E.O, GANJAM		//
168	CONTC/0005636/2021	MAHANT SHRI KAMALKANTA DAS	ADV	//
		VS	VS	0
		CHITTARANJAN MOHAPATRA, COMMNR OF ENDOWMENTS.		//
169	CONTC/0005637/2021	GOURANGA BEHERA	ADV.	//
		VS	VS	0
		G. MATHI VATHANAN, IAS		//
170	CONTC/0005638/2021	GOURA CHANDRA NALLA	ADV.	//
		VS	VS	0

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171	CONTC/0005639/2021	VIVEKANAND SHARMA, IPS RAMESH MELAKA VS	ADV. VS	// // ()
172	CONTC/0005640/2021	VIVEKANAND SHARMA, IPS LOKANATH DORA VS	ADV VS	// // ()
173	CONTC/0005641/2021	VIVEKANAND SHARMA, I.P.S. MANASH RANJAN SAHU VS	ADV VS	// // ()
174	CONTC/0005642/2021	SASWAT MISHRA, COMMNR CUM SECY., ELEMENTARY EDU ODISHA. LAXMIDHAR ROUT VS	S.P.MANGARAJ VS	// // ()
175	CRLA/0000492/2021	STATE OF ODISHA MITU @ SUVENDU PRADHAN VS	MANAS RANJAN PANDA VS	// MARINE PS ARAKHAKUDA /20 /2020 ()
176	CRLA/0000493/2021	STATE OF ODISHA JOGINDERNATH @ JOGINDRANATH SWAIN VS	RAMDAS ACHARY VS	// VIGILANCE PS (BERHAMPUR) /8 /1987 ()
177	CRLA/0000494/2021	STATE OF ODISHA(VIG.) DUSMANTA PATRA VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /373 /2021 ()
178	CRLA/0000495/2021	STATE OF ODISHA MUNA SINGH VS	DIPALI MOHAPATRA VS	// DHENKANAL SADAR /373 /2021 ()
179	CRLA/0000496/2021	STATE OF ODISHA BHASKAR PRADHAN VS	BIKRAM KESHARI BAL VS	// SALIPUR /328 /2019 ()
180	CRLA/0000497/2021	STATE OF ODISHA SUBRAT KUMAR SAHOO VS	SATYA RANJAN MULIA VS	// MAHILA P.S.(BBSR) /25 /2021 ()
181	CRLA/0000498/2021	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	SURYAKANTA DWIBEDI VS	// CUTTACK VIGILANCE /1 /2009 ()
		STATE OF ODISHA (VIGILANCE)		//



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182	CRLA/0000499/2021	CHANDAN KUMAR NATH VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	ANANDAPUR /155 /2018 () //
183	CRLMC/0001669/2021	SESHADEV SAHU VS PUSPALATA DALAI	ASHOK KUMAR DAS VS	/ /0 () //
184	CRLMC/0001670/2021	TAPAS PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /188 /2020 () //
185	CRLMC/0001671/2021	SATYANARAYANA SAHU VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	BHADRAK TOWN /174 /2019 () //
186	CRLMC/0001672/2021	SUDAM KALUNDIA @ SUDAM CHANDRA KALUNDIA VS STATE OF ODISHA	ANURUP MISHRA VS	KARANJIA /175 /2008 () //
187	CRLMC/0001673/2021	SUBRATA KUMAR PADHY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	PURUSHOTTAMPUR /150 /2010 () //
188	CRLMC/0001674/2021	SOUMASHREE MOHANTY VS SOUMYA DAS	GOPINATH MISHRA VS	/ /0 () //
189	CRLMC/0001675/2021	DHARMJIT SHARMA @ CHACHA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /54 /2020 () //
190	CRLMC/0001676/2021	KALIA @ TAPAS DEY @ TAPAS CHANDRA DEY VS STATE OF ODISHA	BRUNDABAN ROUT VS	KALINGA NAGAR /45 /2010 () //
191	CRLMC/0001677/2021	SIBANANDA BHAGAT @ SIBANANDA PRASAD BHAGAT VS STATE OF ODISHA	BRUNDABAN ROUT VS	MADHUPATNA /172 /2010 () //
192	CRLMC/0001678/2021	SUREN TANDI VS STATE OF ODISHA	ANIRUDHA DAS VS	MAHILA PS,SEC-3,ROURKELA /26 /2021 () //
193	CRLMC/0001679/2021	RAJNISH SHARMA	MANORANJAN PADHY	NANDAPUR /54 /2020

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0001680/2021	KANHU CHARAN PRADHAN	AMITAV TRIPATHY	SARANAKUL /72 /2021
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0001681/2021	ANIL KUMAR PANDA @ ANIL PANDA	TIRTHA KUMAR SHU	CHANDILI /140 /2021
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0001682/2021	NIRMALA JAIN	S.K.MISHRA	MALKANGIRI /336 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0001683/2021	PAPU @ PRAKASH BEHERA	MANAS CHAND	JANKIA P.S. /6 /2021
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0001684/2021	SATYABRATA JENA	MANAS CHAND	KENDRAPARA /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0001685/2021	SUSHANT KUMAR DALPATI	BHAGABAT PRASAD RATH	KHARABEL NAGAR P.S. /340 /2019
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0001686/2021	BHIMA MANDAL	JUGALA KISHORE PANDA	ORKEL /14 /2020
		VS	VS	()
		STATE OF ORISSA		//
201	CRLMC/0001687/2021	DUSMANTA BEHERA	PANCHANAN PANIGRAHI	TUMUSINGA /7 /2018
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0001688/2021	ATIS KUMAR BEHERA	SUSANTA KUMAR BARAL	MARINE PS AT JAMBO /80 /2021
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0001689/2021	INAITOULLA MONDAL	MITHUN DAS	BHADRAK RURAL /82 /2013
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0001655/2021	PRAFULLA KUMAR SAHOO	K. C. NAYAK	/ /0
		VS	VS	()

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205	CRLMP/0001656/2021	I.I.C.,LALBAG POLICE STATION PRAFULLA BARIK VS COMMISSIONER-CUM-SECRETARY TO GOVT.	K. C. NAYAK VS	// / /0 ()
206	CRLMP/0001657/2021	M/S RASHO ENTERPRISES VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	// / /0 ()
207	CRLMP/0001658/2021	JYOTI KUMARI YADAV VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	// / /0 ()
208	CRLMP/0001659/2021	SWASTITAPA PATRA VS STATE OF ODISHA	JYOTI PATNAIK VS	// / /0 ()
209	CRLMP/0001660/2021	GANGADHAR JENA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// / /0 ()
210	CRLMP/0001661/2021	PRAMOD KUMAR ROUT VS STATE OF ODISHA	A.K.MOHANTY VS	// / /0 ()
211	CRLMP/0001662/2021	SUNITA MALIK VS STATE OF ODISHA	RAMAKANTA PANDA VS	// / /0 ()
212	CRLMP/0001663/2021	SUBHASHREE ROUT VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// / /0 ()
213	CRLMP/0001664/2021	JAMBUBATI DAS VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// / /0 ()
214	CRLMP/0001665/2021	SANKARSAN BEHERA VS PRESIDING OFFICER, COURT OF SPECIAL JUDGE (VIGILANCE), KEONJHAR	SHASHI BHUSAN JENA VS	// / /0 ()
215	CRLMP/0001666/2021	FAKIRA MOHAN SUNANI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// / /0 ()

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216	CRLMP/0001667/2021	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// () //
217	CRLMP/0001668/2021	RAMAKRUSHNA PATTNAIK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// () //
218	CRLMP/0001669/2021	BIPIN KUMAR AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// () //
219	CRLMP/0001670/2021	SATVEER SINGH VS STATE OF ODISHA	R.N.BISWAL VS	// () //
220	CRLREV/0000351/2021	LAXMIDHAR BISWAL VS SRIKANTA KHUNTIA	ARIJEET MISHRA VS	// () //
221	CRLREV/0000352/2021	BRUNDABAN SAHU VS STATE OF ODISHA	GADADHAR SAHOO VS	// () //
222	CRLREV/0000353/2021	HIRAMANI MAHANTA VS SANJIT KU. MAHANTA	AMULYA NAYAK VS	// J.M.F.C,KARANJIA(Mayurbhanj) CMC/0000094/2015
223	CRLREV/0000354/2021	ATMAPRAKASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /130 /2020 () //
224	CRLREV/0000355/2021	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BANTALA /23 /2003 () //
225	FAO/0000189/2021	ANUPAMA BEHERA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //
226	FAO/0000190/2021	RAIBARI JAGDDLA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// () //
227	FAO/0000191/2021	THE DIVISIONAL MANAGER, M/S. NEW INDIAN ASSURANCE CO. LTD.		//

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		VS	VS	0
228	FAO/0000192/2021	JHARENDRA @ DHARENDRA KUMAR @ DHARANIDHAR BHOI CHANDINI @ CHAMPA HIKAKA	DEEPALI MOHAPATRA	//
		VS	VS	0
229	FAO/0000193/2021	UNION OF INDIA KANAK SWAIN	DEEPALI MOHAPATRA	//
		VS	VS	0
230	MACA/0000326/2021	UNION OF INDIA DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED	B.N.SAMANTARAY	//
		VS	VS	0
231	MACA/0000327/2021	REENA BEHERA PRADIP KUMAR DAS	RAMANATH ACHARYA	//
		VS	VS	0
232	MACA/0000328/2021	MAA TRANSPORT PRIYABRATA DAS	LALIT MOHAN NANDA	//
		VS	VS	0
233	MACA/0000329/2021	BIRABHADRA DEBATA MILKA LAKRA	B.N.SAMANTARAY	//
		VS	VS	0
234	MACA/0000330/2021	PRASANTA KUMAR ROUSTRAY PURNA CHANDRA NAYAK	B.N.SAMANTARAY	//
		VS	VS	0
235	RPFAM/0000064/2021	BISHNU CHARAN SWAIN BHOLESWAR SAHOO	MALAYA RANJAN BEHERA	//
		VS	VS	0
236	RPFAM/0000065/2021	ROSALIA PUSHPALATA BEHERA SWARNALATA ROUSTRAY @ PRADHAN	RABI NARAYAN BEHERA	//
		VS	VS	0
237	RSA/0000099/2021	SASANKA SEKHAR PRADHAN @ BABU BINAPANI SAHOO	SUMITRA MOHANTY	//
		VS	VS	0
238	RVWPET/0000175/2021	KAMINI BAISAKHA STATE OF ODISHA	JYOTI RANJAN PATTNAIK	//
		VS	VS	0

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239	TRP(C)/0000292/2021	ANANTA PRASAD DAS SAGARIKA BARIK VS	SAMBEET PATTANAYAK VS	// // ()
240	TRPCRL/0000066/2021	NITYANANDA MOHANTY SNSIGDHA MOBHARANA VS	SADAYALAXMI PATNAIK VS	// //0 ()
241	WA/0000732/2021	SUBASISHA MOHARANA SAMBALPUR DIST. CO-OP. CENTRAL BANK LTD VS	BALDHAR SAHOO VS	// // ()
242	WP(C)/0029035/2021	RAKESH TRIPATHY ASWINI KUMAR MISHRA VS	TRILOCHAN NANDA VS	// // ()
243	WP(C)/0029036/2021	STATE OF ODISHA SRIKANTHA MISHRA VS	MANOJ KUMAR MOHANTY VS	// // ()
244	WP(C)/0029037/2021	STATE OF ODISHA KRUSHNA CHANDRA MOHAPATRA VS	MANAS RANJAN BADAJENA VS	// // ()
245	WP(C)/0029038/2021	COLLECTOR-CUM-DM,PURI SWETA KUMAR JENA VS	BANABIHARI RAY VS	// // ()
246	WP(C)/0029039/2021	STATE OF ODISHA PRADEEP KUMAR DASH VS	BANABIHARI RAY VS	// // ()
247	WP(C)/0029040/2021	STATE OF ODISHA BIDYADHAR SWAIN VS	MANAS RANJAN BADAJENA VS	// // ()
248	WP(C)/0029041/2021	COLLECTOR-CUM-DM,PURI BIBHU PRAKASH TANDI VS	SUKANTA KUMAR DALAI VS	// // ()
249	WP(C)/0029042/2021	STATE OF ODISHA MANASI NAYAK VS	MANAS RANJAN BADAJENA VS	// // ()
		COLLECTOR-CUM-DM,PURI		//

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250	WP(C)/0029043/2021	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
251	WP(C)/0029044/2021	KAMINI PRAVA NAYAK VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
252	WP(C)/0029045/2021	SUBHASIS MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
253	WP(C)/0029046/2021	PRABODH KUMAR DAS VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
254	WP(C)/0029047/2021	BIRANCHI KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
255	WP(C)/0029048/2021	SUDARSHAN PRADHAN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
256	WP(C)/0029049/2021	BASUDEV ROY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
257	WP(C)/0029050/2021	SARMISTHA KUMARI MISHRA VS STATE OF ODISHA	NIRMAL RANJAN ROURAY VS	// 0 //
258	WP(C)/0029051/2021	RITA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
259	WP(C)/0029052/2021	RAMA DEVI SABAT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
260	WP(C)/0029053/2021	RAJAN PRASAD VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
261	WP(C)/0029054/2021	AMIT RAJ	ARUN KUMAR PATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0029055/2021	MANJU RANI PRADHAN	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0029056/2021	PARBATI MOHANTY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0029057/2021	MANOJ KUMAR SAHOO	ARJUNA CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0029058/2021	BIDHYADHAR SINGH	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0029059/2021	SHARAD KUMAR GUPTA	BIPLAB P.B. BHALI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0029060/2021	TIRTHA BISHI	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0029061/2021	BANK OF MAHARASHTRA	PRADEEP KU. MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0029062/2021	PRIYA DARSHAN DAS	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		R.T.O.,SUNDARGARH		//
270	WP(C)/0029063/2021	PRIYA DARSHAN DAS	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		R.T.O.,SUNDARGARH		//
271	WP(C)/0029064/2021	JATINDRA PATEL	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		SBI, SUNDARGARH		//
272	WP(C)/0029065/2021	PRIYA DARSHAN DAS	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0



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273	WP(C)/0029066/2021	R.T.O.,SUNDARGARH PRIYA DARSHAN DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0029067/2021	R.T.O.,SUNDARGARH DURGA MADHAB MISHRA VS	PRASANTA KUMAR MISHRA VS	// // ()
275	WP(C)/0029068/2021	PRINCIPAL SECY. TO GOVT. PRIYA DARSHAN DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0029069/2021	R.T.O.,SUNDARGARH PRIYA DARSHAN DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0029070/2021	R.T.O.,SUNDARGARH DR.KUMUDA CHANDRA PANDA VS	BIDYADHAR MANASINGH VS	// // ()
278	WP(C)/0029071/2021	SUMITA BARAL PRIYA DARSHAN DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0029072/2021	R.T.O.,SUNDARGARH BIJAY KRUSHNA MOHAPATRA VS	LALATENDU SAMAL VS	// // ()
280	WP(C)/0029073/2021	ADDL. CHIEF SECY. TO GOVT. OF ODISHA PRIYA DARSHAN DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0029074/2021	R.T.O.,SUNDARGARH SANGITA KUMARI NAIK VS	JITENDRA KUMAR DIGAL VS	// // ()
282	WP(C)/0029075/2021	STATE OF ODISHA PRIYA DARSHAN DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0029076/2021	R.T.O.,SUNDARGARH JADUNATH HEMBRAM VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

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284	WP(C)/0029077/2021	SUJATA PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
285	WP(C)/0029078/2021	PRIYA DARSHAN DAS VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0029079/2021	PRAVAKAR DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
287	WP(C)/0029080/2021	JHARANI DIGAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
288	WP(C)/0029081/2021	PRIYA DARSHAN DAS VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0029082/2021	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
290	WP(C)/0029083/2021	PRIYA DARSHAN DAS VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0029084/2021	SUBASH CHANDRA SAMANTHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
292	WP(C)/0029085/2021	PRIYA DARSHAN DAS VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0029086/2021	PRIYA DARSHAN DAS VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0029087/2021	GOURIMANI MALLIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
295	WP(C)/0029088/2021	PRIYA DARSHAN DAS	DHIRENDRA KUMAR MOHAPATRA	//

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		VS	VS	0
296	WP(C)/0029089/2021	R.T.O.,SUNDARGARH PRIYA DARSHAN DAS	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
297	WP(C)/0029090/2021	R.T.O.,SUNDARGARH BINOD KUMAR MAHANTA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
298	WP(C)/0029091/2021	STATE OF ODISHA PRIYA DARSHAN DAS	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
299	WP(C)/0029092/2021	R.T.O.,SUNDARGARH PRIYA DARSHAN DAS	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
300	WP(C)/0029093/2021	R.T.O.,SUNDARGARH LAXMIDHAR MISHRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
301	WP(C)/0029094/2021	STATE OF ODISHA SUBRAT JENA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
302	WP(C)/0029095/2021	R.T.O.,SUNDARGARH JULIRANI BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
303	WP(C)/0029096/2021	STATE OF ODISHA BIJULI JENA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
304	WP(C)/0029097/2021	R.T.O.,SUNDARGARH HARDIP SINGH@HARDEEP SINGH	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
305	WP(C)/0029098/2021	R.T.O.,SUNDARGARH SONALISHA ROUSTRAY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
306	WP(C)/0029099/2021	STATE OF ODISHA MANISA DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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307	WP(C)/0029100/2021	STATE OF ODISHA PRADEEP KUMAR ACHARYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
308	WP(C)/0029101/2021	STATE OF ODISHA HEMANTA JUEL TAKRI VS	SATYABRATA MOHANTY 1 VS	// // 0
309	WP(C)/0029102/2021	STATE OF ODISHA SATYAPRIYA DALAI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
310	WP(C)/0029103/2021	STATE OF ODISHA KRUSHNA TAKRI VS	SATYABRATA MOHANTY 1 VS	// // 0
311	WP(C)/0029104/2021	STATE OF ODISHA PRASANTA KUMAR MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
312	WP(C)/0029105/2021	STATE OF ODISHA ARASADA FAKIR VS	SATYABRATA MOHANTY 1 VS	// // 0
313	WP(C)/0029106/2021	STATE OF ODISHA BICHITRA KUMAR SAHOO VS	SANJIB MOHANTY VS	// // 0
314	WP(C)/0029107/2021	STATE OF ODISHA PRATAP KUMAR PANDA VS	ARIJEET MISHRA VS	// // 0
315	WP(C)/0029108/2021	COLLECTOR, JAJPUR BHABANI PRASAD SINGH VS	TRILOCHAN NANDA VS	// // 0
316	WP(C)/0029109/2021	STATE OF ODISHA NIGAMANANDA MISHRA VS	TRILOCHAN NANDA VS	// // 0
317	WP(C)/0029110/2021	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	TRILOCHAN NANDA VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0029111/2021	ANUSUYA DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
319	WP(C)/0029112/2021	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
320	WP(C)/0029113/2021	PRAVAKAR NAYAK VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
321	WP(C)/0029114/2021	BIJAYA KUMAR MUDULI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
322	WP(C)/0029115/2021	SHANKARSAN PUROHIT VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
323	WP(C)/0029116/2021	DHAUMENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
324	WP(C)/0029117/2021	BIKRAMADITYA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
325	WP(C)/0029118/2021	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
326	WP(C)/0029119/2021	PREMRAJ BISI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
327	WP(C)/0029120/2021	KRUSHNA CHANDRA CHHATOI VS D.G. OF EMPLOYMENT AND TRAINING	NIRANJAN LENKA VS	// 0 //
328	WP(C)/0029121/2021	MAHENDRA KUMAR MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
329	WP(C)/0029122/2021	PRADYUMNA BEHERA	NIRANJAN LENKA	//

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		VS	VS	0
		D.G. OF EMPLOYMENT AND TRAINING		//
330	WP(C)/0029123/2021	GUNANIDHI MISHRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0029124/2021	SUBIMAL PRADHAN	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029125/2021	SANTOSH KUMAR MISHRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0029126/2021	SK.NASIM	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029127/2021	ASHOK KUMAR BARPANDA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0029128/2021	STATE OF ODISHA	SR. STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		NIRUPAMA DAS ADHIKARI		//
336	WP(C)/0029129/2021	RANJAN KUMAR SAHOO	ASHOK KUMAR SWAIN 1	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0029130/2021	PRADIP KUMAR PRADHAN	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0029131/2021	SIDHESWAR MOHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0029132/2021	BHARAT CHANDRA MISHRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029133/2021	BIDYADHAR PRUSTY	BISWAJIT JENA	//
		VS	VS	0

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341	WP(C)/0029134/2021	STATE OF ORISSA SWADHIN KUMAR DAS VS	K.K.SWAIN VS	// // 0
342	WP(C)/0029135/2021	STATE OF ODISHA SUSANTA KUMAR CHAINI VS	TRILOCHAN NANDA VS	// // 0
343	WP(C)/0029136/2021	STATE OF ODISHA DILLIP KUMAR BAGHAR VS	TRILOCHAN NANDA VS	// // 0
344	WP(C)/0029137/2021	STATE OF ODISHA MANARUCHI BHOI VS	KUNAL KUMAR SWAIN VS	// // 0
345	WP(C)/0029138/2021	STATE OF ODISHA GUNASAGAR PASAYAT VS	TRILOCHAN NANDA VS	// // 0
346	WP(C)/0029139/2021	STATE OF ODISHA RAJENDRA KUMAR PADHEE VS	TRILOCHAN NANDA VS	// // 0
347	WP(C)/0029140/2021	STATE OF ODISHA NIRANJAN MISHRA VS	TRILOCHAN NANDA VS	// // 0
348	WP(C)/0029141/2021	STATE OF ODISHA PRASANTA KUMAR MOHANTA VS	K.K.SWAIN VS	// // 0
349	WP(C)/0029142/2021	STATE OF ODISHA GANESH RANJAN NAYAK VS	TRILOCHAN NANDA VS	// // 0
350	WP(C)/0029143/2021	STATE OF ODISHA HEMALATA BEHERA VS	RUDRA NARAYAN PARIJA VS	// // 0
351	WP(C)/0029144/2021	STATE OF ODISHA BIJAYA KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //

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352	WP(C)/0029145/2021	KOTA KEERTHI SUDHA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
353	WP(C)/0029146/2021	RAJALAXMI MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
354	WP(C)/0029147/2021	PURNENDU PARHI VS CHAIRMAN,OPSC	SUBIR PALIT VS	// 0 //
355	WP(C)/0029148/2021	DIBAKAR PATTNAIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
356	WP(C)/0029149/2021	UGRASEN RANASINGH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
357	WP(C)/0029150/2021	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
358	WP(C)/0029151/2021	ASHIS KUMAR PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
359	WP(C)/0029152/2021	DASHARATHA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
360	WP(C)/0029153/2021	SASHI KANTA MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
361	WP(C)/0029154/2021	HIRADHARA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
362	WP(C)/0029155/2021	HARE KRISHNA BEHERA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
363	WP(C)/0029156/2021	M/S GREWAL ASSOCIATES PVT. LTD.	TANMAY MISHRA	//



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		VS	VS	0
		THE EXECUTIVE OFFICER, BARBIL MUNICIPALITY		//
364	WP(C)/0029157/2021	DEBANANDA SAHOO	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029158/2021	AMBIKA PRASAD PATNAIK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029159/2021	PRADEEP KUMAR MAHAKUD	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029160/2021	DILESWAR PRADHAN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029161/2021	SADASIBA PANIGRAHI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0029162/2021	AKSHYA KUMBHAR	GOKULANANDA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029163/2021	PRAMOD KUMAR PANDA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029164/2021	SITANSHU SEKHAR CHOPDAR	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0029165/2021	KSHIRABDHI TANAYA RAY	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029166/2021	PRATAP KESHARI PANDA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0029167/2021	NITYANANDA BARIK	AMIT PRASAD BOSE	//
		VS	VS	0

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375	WP(C)/0029168/2021	STATE OF ODISHA ASHOK KUMAR PANDA VS	TRILOCHAN NANDA VS	// // 0
376	WP(C)/0029169/2021	STATE OF ODISHA DAYANIDHI SAHOO VS	KARUNAKAR RATH VS	// // 0
377	WP(C)/0029170/2021	STATE OF ODISHA SUDHIR KUMAR NAG VS	TRILOCHAN NANDA VS	// // 0
378	WP(C)/0029171/2021	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	TRILOCHAN NANDA VS	// // 0
379	WP(C)/0029172/2021	STATE OF ODISHA UPENDRA BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0
380	WP(C)/0029173/2021	STATE OF ODISHA DILLIP KUMAR RAY VS	TUSHAR KANTA NAYAK VS	// // 0
381	WP(C)/0029174/2021	STATE OF ODISHA DILIP KUMAR MOHANTY VS	ASUTOSH SAHOO VS	// // 0
382	WP(C)/0029175/2021	STATE OF ODISHA MANDAKINI NAYAK VS	TUSHAR KANTA NAYAK VS	// // 0
383	WP(C)/0029176/2021	STATE OF ODISHA SANJUKTA MALIK VS	TUSHAR KANTA NAYAK VS	// // 0
384	WP(C)/0029177/2021	STATE OF ODISHA BOMBAY INTELLIGENCE SECURITY (INDIA) VS	IPAR <del>THA</del> SARATHI NAYAK VS	// // 0
385	WP(C)/0029178/2021	UNION OF INDIA JATIN KUMAR DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //

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386	WP(C)/0029179/2021	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
387	WP(C)/0029180/2021	ADITYA MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
388	WP(C)/0029181/2021	DIGAMBAR MOHAPATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
389	WP(C)/0029182/2021	M/S. GURU NANAK ROADLINES VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
390	WP(C)/0029183/2021	DINABANDHU ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
391	WP(C)/0029184/2021	SAROJ KUMAR SAMAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
392	WP(C)/0029185/2021	UMAKANTA KHILAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
393	WP(C)/0029186/2021	M/S TSP COAL CARRIERS PVT. LTD. VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
394	WP(C)/0029187/2021	BIRANCHI NARAYAN DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
395	WP(C)/0029188/2021	PRASANT KUMAR DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
396	WP(C)/0029189/2021	NARAYAN PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
397	WP(C)/0029190/2021	RAMESH CH KAR	TUSHAR KANTA NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029191/2021	SASMITA PANDA	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0029192/2021	SURENDRA KUMAR MAHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029193/2021	NIRUPAMA ROUT	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0029194/2021	GANDHI DEBTA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0029195/2021	BISHNU BHUE	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0029196/2021	NIGAMANANDA MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0029197/2021	RABINDRANATH GOCHHAYAT	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0029198/2021	PRADIP KUMAR DASH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029199/2021	SANGRAM KESHARI MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0029200/2021	BIBEKANANDA JAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0029201/2021	SUSIL KUMAR KARNA	LAXMIKANTA MOHANTY	//
		VS	VS	0

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409	WP(C)/0029202/2021	STATE OF ODISHA DILIP KUMAR PANDA VS	DURGESH NARAYAN RATH VS	// // 0
410	WP(C)/0029203/2021	STATE OF ODISHA NIRANJAN NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
411	WP(C)/0029204/2021	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	KRUSHNA CHANDRA RATH VS	// // 0
412	WP(C)/0029205/2021	THE GOVT. OF ODISHA DIPTI MAYEE DEEP VS	BIKRAM CHANDRA GHADEI VS	// // 0
413	WP(C)/0029206/2021	STATE OF ODISHA SANTOSH PRADHAN VS	KRUSHNA CHANDRA RATH VS	// // 0
414	WP(C)/0029207/2021	THE GOVT. OF ODISHA RANJEET SRIRAM VS	KRUSHNA CHANDRA RATH VS	// // 0
415	WP(C)/0029208/2021	STATE OF ODISHA TAPABANDHU SWAIN VS	PRATAP KUMAR BEHERA VS	// // 0
416	WP(C)/0029209/2021	STATE OF ODISHA KSHITI RANJAN DAS VS	ASHIS KUMAR MISHRA VS	// // 0
417	WP(C)/0029210/2021	STATE OF ODISHA KASHINATH SAHOO VS	SIDHARTHA MISHRA VS	// // 0
418	WP(C)/0029211/2021	THE COMMNR., CONSOLIDATION, LAND REFORMS, ODISHA T.NRUSINGHA ROUT VS	ASHIS KUMAR MISHRA VS	// // 0
419	WP(C)/0029212/2021	STATE OF ODISHA ALPHONCE BILUNG VS	SWAPNA KUMAR OJHA VS	// // 0
		STATE OF ODISHA		//

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420	WP(C)/0029213/2021	GANESH GIRI VS THE SECY. TO GOVT.	ARUN KUMAR BUDHIA VS	// 0 //
421	WP(C)/0029214/2021	SARBESWAR PATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
422	WP(C)/0029215/2021	RAMESH KUMAR SAHANI VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
423	WP(C)/0029216/2021	MAHESWAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
424	WP(C)/0029217/2021	RANJAN SINGH VS R.T.O.,SAMBALPUR	B.M.SARANGI VS	// 0 //
425	WP(C)/0029218/2021	ANIL KUMAR MOHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
426	WP(C)/0029219/2021	SATYANANDA XAXA VS R.T.O.,SUNDARGARH	B.M.SARANGI VS	// 0 //
427	WP(C)/0029220/2021	SARAT CHANDRA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
428	WP(C)/0029221/2021	BIPLAB KESHARI ROUT VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
429	WP(C)/0029222/2021	KUBERA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
430	WP(C)/0029223/2021	BRAJA MOHAN BISWAL VS THE INSPECTOR GENERAL OF REGISTRATION, ODISHA	KABIR KUMAR JENA VS	// 0 //
431	WP(C)/0029224/2021	ANUJA PANDA	SAGARIKA SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0029225/2021	DHANJIT BHAGAT	B.M.SARANGI	//
		VS	VS	0
		R.T.O.,SAMBALPUR		//
433	WP(C)/0029226/2021	BHIMASEN BARIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0029227/2021	SRIDHAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0029228/2021	SANTOSH KUMAR PUROHIT	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0029229/2021	MAA MANGALA COAL TRANSPORT	B.M.SARANGI	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
437	WP(C)/0029230/2021	ARJUN CHARAN SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0029231/2021	CHAITANYADEV BISWAL	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0029232/2021	SATYA PRIYA SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0029233/2021	SARADA PRASANNA MANGARAJ	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0029234/2021	SUBIGYAN GADTIA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0029235/2021	JAIRAM MEHER	AKSHAYA KUMAR SAHOO	//
		VS	VS	0

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443	WP(C)/0029236/2021	STATE OF ODISHA DHRUBA CHARAN RAUT VS	BISWARANJAN PARAMGURU VS	// // 0
444	WP(C)/0029237/2021	STATE OF ODISHA PRAMOD KUMAR MOHAPATRA VS	BISWARANJAN PARAMGURU VS	// // 0
445	WP(C)/0029238/2021	STATE OF ODISHA MAA MANGALA COAL TRANSPORT VS	B.M.SARANGI VS	// // 0
446	WP(C)/0029239/2021	R.T.O.,JHARSUGUDA PADMA CHARAN BISWAL VS	BISWARANJAN PARAMGURU VS	// // 0
447	WP(C)/0029240/2021	STATE OF ODISHA PURNA CHANDRA SAHOO VS	BISWARANJAN PARAMGURU VS	// // 0
448	WP(C)/0029241/2021	STATE OF ODISHA RAGHUNATH BHUYAN VS	GOPAL KRISHNA BEHERA VS	// // 0
449	WP(C)/0029242/2021	COLLECTOR AND DM,GANJAM SRINIBASA PANDA VS	BISWARANJAN PARAMGURU VS	// // 0
450	WP(C)/0029243/2021	STATE OF ODISHA ANJANI MUNDA VS	SUSATNA KUMAR JETHY VS	// // 0
451	WP(C)/0029244/2021	STATE OF ORISSA LAXMI PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
452	WP(C)/0029245/2021	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
453	WP(C)/0029246/2021	STATE OF ODISHA MANASA RANJAN PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
		STATE OF ODISHA		//



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454	WP(C)/0029247/2021	SAMUEL NAG VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
455	WP(C)/0029248/2021	MAHAPATRA SANGRAM KESHARI SECURITY AND PROTECTIVE VS MAHANADI COALFIELDS LTD.	ANIL KUMAR DASH VS	// 0 //
456	WP(C)/0029249/2021	LAMBODAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
457	WP(C)/0029250/2021	SARAT CHANDRA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
458	WP(C)/0029251/2021	UGRESAN BRAHMA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
459	WP(C)/0029252/2021	ACHYUTANANDA MOHANTY VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
460	WP(C)/0029253/2021	MANASA RANJAN PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
461	WP(C)/0029254/2021	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
462	WP(C)/0029255/2021	LAXMI PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
463	WP(C)/0029256/2021	SAMIR KUMAR PATRA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
464	WP(C)/0029257/2021	BINOD BIHARI PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
465	WP(C)/0029258/2021	ANIL KUMAR MOHARANA	SHARMISTHA SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0029259/2021	BABAJI CHARAN BISWAL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0029260/2021	MAHESWAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0029261/2021	SK. NIZAMUDDIN ALI	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0029262/2021	SHYAMASUNDAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0029263/2021	SATYABRATA PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0029264/2021	SATYABRATA PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0029265/2021	RAJAKISHORE GIRI	MANAS CHAND	//
		VS	VS	0
		TAHASILDAR, TELKOI		//
473	WP(C)/0029266/2021	SRIDHAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0029267/2021	AVAYA KUMAR PARIDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0029268/2021	ASHIS KUMAR PANDA	SIDHARTHA RAY	//
		VS	VS	0
		PR. COMMNR. OF INCOME TAX 1,		//
476	WP(C)/0029269/2021	SATYA PRIYA SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0

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477	WP(C)/0029270/2021	STATE OF ODISHA AVAYA KUMAR PARIDA VS	SHARMISTHA SAMAL VS	// // ()
478	WP(C)/0029271/2021	STATE OF ODISHA RABINDRANATH SWAIN VS	RASMI RAJGURU VS	// // ()
479	WP(C)/0029272/2021	STATE OF ODISHA SARBESWAR PATI VS	SHARMISTHA SAMAL VS	// // ()
480	WP(C)/0029273/2021	STATE OF ODISHA BABAJI CHARAN BISWAL VS	SHARMISTHA SAMAL VS	// // ()
481	WP(C)/0029274/2021	STATE OF ODISHA RABINDRA KHILLA VS	PRASANTA KUMAR NANDA VS	// // ()
482	WP(C)/0029275/2021	COLLECTOR,KORAPUT DHANU DURIA VS	PRASANTA KUMAR NANDA VS	// // ()
483	WP(C)/0029276/2021	COLLECTOR, KORAPUT KAILASH CHANDRA SAHOO VS	SHARMISTHA SAMAL VS	// // ()
484	WP(C)/0029277/2021	STATE OF ODISHA PARBATI BHUYAN VS	PRANAYANEE DAS MOHAPATRA VS	// // ()
485	WP(C)/0029278/2021	STATE OF ODISHA PRAKASH KUMAR PATRA VS	SASWAT DAS VS	// // ()
486	ABLAPL/0012268/2021	STATE OF ODISHA MIRZA SAFIQUE BAIG @ SAFA VS	HEMENDRA SAMAL VS	// // ()
487	ABLAPL/0012269/2021	STATE OF ODISHA KALANDI CHARAN BAL VS	SUBASH CHANDRA ACHARYA VS	// // ()
		STATE OF ODISHA		//

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488	ABLAPL/0012270/2021	RAMA CHANDRA DEHURY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /178 /2021 () //
489	ABLAPL/0012271/2021	RIVASHI SINGH VS STATE OF ODISHA	PRADIPTA VARMA VS	COLLIERY /62 /2021 () //
490	ABLAPL/0012272/2021	PULKIT KUMAR VS STATE OF ODISHA	PRADIPTA VARMA VS	COLLIERY /62 /2021 () //
491	ABLAPL/0012273/2021	GANESH RAM RAJPUT VS STATE OF ODISHA	PRADIPTA VARMA VS	COLLIERY /62 /2021 () //
492	ABLAPL/0012274/2021	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	BADAGODA P.S. /42 /2020 () //
493	ABLAPL/0012275/2021	JAGADISH SAHU VS STATE OF ODISHA	MOHIT AGARWAL VS	MAHULPALI /106 /2021 () //
494	ABLAPL/0012276/2021	AMIT SINGH MODAK@ AMIT MODAK VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	GORUMOHISANI /107 /2021 () //
495	ABLAPL/0012277/2021	JAGABANDHU DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /428 /2021 () //
496	ABLAPL/0012278/2021	PRAVAT RANJAN BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 () //
497	ABLAPL/0012279/2021	DHRUBA BAGHA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /242 /2021 () //
498	ABLAPL/0012280/2021	SAROJ KUMAR ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /376 /2021 () //
499	ABLAPL/0012281/2021	SABITA ROHIDAS	PRANAB KUMAR SAMANTRAY	SUNDARGARH TOWN /252 /2021

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		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012282/2021	MANAS NAIK	PRIYA RANJAN SINGH	DHENKANAL SADAR /494 /2021
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0012283/2021	PRAFULLA KUMAR DAS	SANGRAM RATH	TOMANDO /186 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0012284/2021	UMESH JENA @ BABAJI JENA	N.BISWAL	ERASAMA /209 /2021
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012285/2021	BARADA RATH	GOKULANANDA PADHI	SIMULIA /208 /2021
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012286/2021	PINTU PARIDA @ BISWAJIT PARIDA	ASIT KUMAR JENA	DHARMASALA /459 /2021
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012287/2021	NARAYAN PRADHAN	ASIT KUMAR JENA	BALICHANDRAPUR /279 /2021
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012288/2021	DR. SUBASH CHANDRA PANDA	ASIT KUMAR JENA	BALICHANDRAPUR /278 /2021
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0012289/2021	JAYADEB BEHERA	PRADEEP KUMAR DAS	BHADRAK RURAL /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012290/2021	SHEKH SAJAN ALLI	BISWARANJAN DALAI	TIRTOL /401 /2021
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012291/2021	BRAHMA NANDA BEHERA	BISWARANJAN DALAI	BALIPATNA /229 /2021
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0012292/2021	MD. MOBIN	BISWARANJAN DALAI	KUTRA /90 /2021
		VS	VS	()

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511	ABLAPL/0012293/2021	STATE OF ODISHA BINOD DAKUA VS	ARIJEET MISHRA VS	// BOIPARIGUDA /138 /2021 ()
512	ABLAPL/0012294/2021	STATE OF ODISHA PRABINA PRADHAN VS	ARIJEET MISHRA VS	// KANIHA /231 /2021 ()
513	ABLAPL/0012295/2021	STATE OF ODISHA SANJUKTA@ SANJU PRADHAN VS	SANJIB MOHANTY VS	// HANDAPA /159 /2021 ()
514	ABLAPL/0012296/2021	STATE OF ODISHA GAJANA MARANDI VS	NIRANJAN LENKA VS	// BARIPADA SADAR /145 /2021 ()
515	ABLAPL/0012297/2021	STATE OF ODISHA PADMINI PARIDA@ DALEI VS	MALAYA RANJAN BEHERA VS	// DHENKANAL TOWN /302 /2021 ()
516	ABLAPL/0012298/2021	STATE OF ODISHA KUMAR PRADHAN@ SAHOO VS	SOURA CH. MOHAPATRA VS	// NARASINGHPUR /101 /2019 ()
517	ABLAPL/0012299/2021	STATE OF ODISHA GAYATRI PUHAN VS	SARADA PRASAD DASH VS	// SORO /365 /2021 ()
518	ABLAPL/0012300/2021	STATE OF ODISHA K.BHARUTU@ KARADI BHARUTU VS	SATYASHIVA DASH VS	// JARADA /198 /2021 ()
519	ABLAPL/0012301/2021	STATE OF ODISHA MANISHANKAR RATH VS	GOKULANANDA PADHI VS	// SIMULIA /208 /2021 ()
520	ABLAPL/0012302/2021	STATE OF ODISHA MUKESH DEHURY VS	SATYABRATA PANDA VS	// BAUNISUNI /137 /2021 ()
521	ABLAPL/0012303/2021	STATE OF ODISHA DABLU JHA @ DABLU KUMAR JHA VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// AINTHAPALI /155 /2021 () //

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522	ABLAPL/0012304/2021	MANAS RANJAN ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /186 /2021 () //
523	ABLAPL/0012305/2021	ANJANA KHATUN @ ANJANA ALAM VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	DHARMASALA /296 /2021 () //
524	ABLAPL/0012306/2021	NARENDRA DEHURY VS STATE OF ODISHA	SATYABRATA PANDA VS	BAUNISUNI /137 /2021 () //
525	ABLAPL/0012307/2021	BIDYABANDHU PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	MARKAT NAGAR /161 /2021 () //
526	ABLAPL/0012308/2021	SK. ABUKALAM @ SK ABUKALAM AZAD VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
527	ABLAPL/0012309/2021	SUDHAKAR PALAI VS STATE OF ODISHA	RAMDAS ACHARY VS	PURI TOWN /265 /2021 () //
528	ABLAPL/0012310/2021	BANA@ KRISHNA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /142 /2021 () //
529	ABLAPL/0012311/2021	SRIPATI BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /221 /2020 () //
530	ABLAPL/0012312/2021	BIBHUTI KUMAR PARIDA VS STATE OF ODISHA	SRIKANTA PANDA VS	BALIPATNA /201 /2020 () //
531	ABLAPL/0012313/2021	KAMALA BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /206 /2015 () //
532	ABLAPL/0012314/2021	DURUJA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
533	ABLAPL/0012315/2021	SATYAPIRA NAYAK	SAPAN KUMAR LENKA	KANAS /218 /2021

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0012316/2021	BAPUN SAMAL	PARTHA SARATHI NAYAK	TALCHER TOWN /376 /2021
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0012317/2021	SUSHAMA PARIDA	PARTHA SARATHI NAYAK	COLLIERY /368 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0012318/2021	ABHIMANU SAHOO	AMITAV TRIPATHY	NAYAGARH SADAR /139 /2021
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0012319/2021	BIBHU PRASAD SAMANTRAY @ DILU	PRANAB KUMAR SAMANTRAY	PURI SADAR /341 /2021
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0012320/2021	SUREN TANDI	ANIRUDHA DAS	MAHILA PS,SEC-3,ROURKELA /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0012321/2021	PRATAP PATRA@ KHUJA	SUSIL KUMAR PATTNAIK	TELKOI /89 /2014
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0012322/2021	JITENDRA KUMAR SAHU	SAMIR KUMAR MISHRA	BALASORE VIGILANCE /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0012323/2021	DIPAK KUMAR SAHOO	AMITAV TRIPATHY	KHANDAPARA /149 /2021
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0012324/2021	RANJIT KUMAR PRADHAN	ANIRUDHA DAS	MURIBAHAL /147 /2021
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0012325/2021	NAGESH KUMAR ROUT @ DIPU	MITHUN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0012326/2021	PRAKASH JENA	NEPOLEON SAHANI	TANGI (KHURDA) /279 /2021
		VS	VS	()



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545	ABLAPL/0012327/2021	STATE OF ODISHA PANDAB KUMAR SAHOO VS	PARTHA SARATHI NAYAK VS	// KANIHA /215 /2021 ()
546	ABLAPL/0012328/2021	STATE OF ODISHA RAHUL DINGAL VS	RANJIT MOHANTY VS	// Tantiapal Marine /72 /2021 ()
547	ABLAPL/0012329/2021	STATE OF ODISHA JOGINATH NAYAK VS	PRABIR KUMAR RAY VS	// KHANDAPARA /175 /2021 ()
548	ABLAPL/0012330/2021	STATE OF ODISHA DUKHABANDHU SAHOO VS	PARTHA SARATHI NAYAK VS	// KANIHA /216 /2021 ()
549	ABLAPL/0012331/2021	STATE OF ODISHA SARAT BEHERA VS	PARTHA SARATHI NAYAK VS	// KANIHA /214 /2021 ()
550	ABLAPL/0012332/2021	STATE OF ODISHA SANJAY KUMAR MEHER VS	PRASHANTA KUMAR NAYAK VS	// LARAMBA /127 /2021 ()
551	ABLAPL/0012333/2021	STATE OF ODISHA RAJESH YADAV VS	PRASHANTA KUMAR NAYAK VS	// BADMAL /171 /2021 ()
552	ABLAPL/0012334/2021	STATE OF ODISHA MUKESH KU DIWAKER VS	PRASHANTA KUMAR NAYAK VS	// BADMAL /171 /2021 ()
553	ABLAPL/0012335/2021	STATE OF ODISHA TIKILI SWAIN VS	KALI PRASANNA MISHRA VS	// TANGI (KHURDA) /375 /2020 ()
554	ABLAPL/0012336/2021	STATE OF ODISHA VIKESH KUMAR PANDEY VS	PRASHANTA KUMAR NAYAK VS	// BADMAL /171 /2021 ()
555	ABLAPL/0012337/2021	STATE OF ODISHA SAROJ KANTA SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// KHARIAR /118 /2021 () //

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556	ABLAPL/0012338/2021	GUDU@ PRITISAGAR MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NILGIRI /202 /2021 () //
557	ABLAPL/0012339/2021	SRICHARAN SAHOO VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BANARAPAL /301 /2021 () //
558	ABLAPL/0012340/2021	NIRANJAN RANASINGH VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KANAS /199 /2021 () //
559	ABLAPL/0012341/2021	SK. RAHEMTULA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	TOMANDO /141 /2021 () //
560	ABLAPL/0012342/2021	DEEPMALA KHANDELWAL VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	MAHILA P.S.(BBSR) /108 /2021 () //
561	ABLAPL/0012343/2021	TATAN@ SEK TATAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA P.S. /369 /2021 () //
562	ABLAPL/0012344/2021	NIKHIL KUMAR AGARWAL VS STATE OF ODISHA	RAMDAS ACHARY VS	CHANDRASEKHARPUR /400 /2021 () //
563	ABLAPL/0012345/2021	SADANANDA MANDIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE TOWN /224 /2021 () //
564	ABLAPL/0012346/2021	SK.NOOR MOHAMMAD@ SK.NURA MOHAMAD.C.JENA VS STATE OF ODISHA	D.C.JENA VS	SIMULIA /211 /2021 () //
565	ABLAPL/0012347/2021	SK.ATSAR@ SK.AFSAR ALI VS STATE OF ODISHA	U.C.JENA VS	BHADRAK RURAL /502 /2020 () //
566	ABLAPL/0012348/2021	KALANDI CHARAN DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /347 /2021 () //
567	ABLAPL/0012349/2021	SAMIR KUMAR MOHANTY	MANAS CHAND	TUMUSINGA /126 /2021

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		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0012350/2021	PRITAM SAHOO	MANAS CHAND	GHASIPURA /187 /2021
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0012351/2021	PRAFUL KUMAR BAGH @ PRAFULLA BAGH	SURYAKANTA DWIBEDI	KHATIGUDA /91 /2021
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0012352/2021	PRADEEP KUMAR BEHERA @ PRADEEP BEHERA	ANANTA NARAYAN PATTANAYAK	DHENKANAL TOWN /375 /2021
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0012353/2021	RAMA CHANDRA BEHERA @ KALIA	SATYA NARAYAN MISHRA (4)	BHADRAK TOWN /187 /2017
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0012354/2021	SUJIT MANHAR ROUSTRAY@ SUJIT ROUSTRAYAKSHAYA KUMAR PANDEY		MAHANGA /204 /2021
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0012355/2021	DUKA VENKAT RAO @ DUKA VENKAT RAO	CHANDAN SAMANTARAY	JARADA /193 /2021
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0012356/2021	SHASHWAT KUMAR SWAIN @ VICKY	ANANTA NARAYAN PATTANAYAK	LAXMISAGAR P.S. /229 /2021
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0012357/2021	RANJAN ROUL	ASUTOSH TRIPATHY	ANGUL SADAR PS /508 /2021
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0012358/2021	MINA RANI SAHOO	PARTHA SARATHI NAYAK	JAJPUR SADAR /241 /2021
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0012359/2021	KARUNAKAR SETHY	ABHIJIT DAS	KENDRAPARA SADAR /497 /2021
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0012360/2021	DUSMANTA MUDULY	PARTHA SARATHI NAYAK	COLLIERY /358 /2021
		VS	VS	()

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579	ABLAPL/0012361/2021	STATE OF ODISHA LAXMIDHAR DAS VS	U.C.MISHRA VS	// AIR FIELD P.S. /242 /2021 ()
580	ABLAPL/0012362/2021	STATE OF ODISHA MADHAB BEHERA VS	L.N.RAYATSINGH VS	// PARLAKHEMUNDI /180 /2021 ()
581	ABLAPL/0012363/2021	STATE OF ODISHA SK RAJO @ RAJU VS	SRIKANTA PANDA VS	// KHANDAGIRI P.S. /426 /2021 ()
582	ABLAPL/0012364/2021	STATE OF ODISHA SATYANARAYAN BARADA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /12 /2021 ()
583	ABLAPL/0012365/2021	STATE OF ODISHA ASHISH KUMAR ROUT VS	SHIBA PRASAD SAHU VS	// / /0 ()
584	ABLAPL/0012366/2021	STATE OF ODISHA BIKRAM KISHORE SAHOO VS	BALARAM NAYAK VS	// TUMUSINGA /126 /2021 ()
585	ABLAPL/0012367/2021	STATE OF ODISHA SANTOSH PAHADSING @ KHOBA VS	BALARAM NAYAK VS	// CHANDAKA P.S. /75 /2021 ()
586	ABLAPL/0012368/2021	STATE OF ODISHA CHUDA SELMA @ CHUDAMANI SELMA VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /136 /2021 ()
587	ABLAPL/0012369/2021	STATE OF ODISHA HARI HARIJAN@ CHANDRA HARIJAN VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /295 /2019 ()
588	ABLAPL/0012370/2021	STATE OF ODISHA SULTANA BEGUM@ BIBI VS	BABAJI CHARAN JENA VS	// MAHILA P.S. BUXIBAZAR /98 /2021 ()
589	ABLAPL/0012371/2021	STATE OF ODISHA RAJU TAREI VS STATE OF ODISHA	BHARAT JALLI VS	// KHALLIKOTE /519 /2021 () //

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590	ABLAPL/0012372/2021	BISHNU SAH VS STATE OF ODISHA	AMITAV MOHANTY VS	JHARSUGUDA /217 /2021 () //
591	ABLAPL/0012373/2021	GITANJALI PANDA @ GITA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	JAGATPUR /363 /2021 () //
592	ABLAPL/0012374/2021	MOTI MAJHI @ MATI MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /56 /2021 () //
593	ABLAPL/0012375/2021	PANKAJ @ PINKU MOHARANA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /371 /2021 () //
594	ABLAPL/0012376/2021	PRASANT PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /217 /2021 () //
595	ABLAPL/0012377/2021	RABINDRA RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAIKANI-DIHI /209 /2021 () //
596	ABLAPL/0012378/2021	TIKI @ BIMALA KUMAR PUNTIA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //
597	ABLAPL/0012379/2021	RAJAGUR PALAI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
598	ABLAPL/0012380/2021	PRASANATA KUMAR BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	KHURDA P.S. /354 /2021 () //
599	ABLAPL/0012381/2021	PRASANT KUMAR BISWAL@ PRASANTA BISWAL VS STATE OF ODISHA	ASMITA NANDA VS	CHARMAL /115 /2021 () //
600	ABLAPL/0012382/2021	SADHU BARADA VS STATE OF ODISHA	SITAKANT HOTA VS	FATEGARH /12 /2021 () //
601	ABLAPL/0012383/2021	ARCHANA SAHOO	R.N.BISWAL	CUTTACK SADAR /429 /2021

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		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0012384/2021	PRATAP CHANDRA DASH	BHABANI SHANKAR DASPARIDA	KHARIAR /118 /2021
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0012385/2021	ANIRUDHA @ ANIRUDDHA BISWAL	PRABODHA CHANDRA NAYAK	BALICHANDRAPUR /280 /2021
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0012386/2021	HARISH KHANDELWAL	PRASANTA KUMAR JENA	MAHILA P.S.(BBSR) /108 /2021
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0012387/2021	SK.WASIUR REHMAN	BABAJI CHARAN JENA	MAHILA P.S. BUXIBAZAR /98 /2021
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0012388/2021	GOURA CHANDRA PARICHHA	JAGANNATH BHUYAN	LAXMISAGAR P.S. /251 /2021
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0012389/2021	KAILASH CHANDRA SAHOO	RAKESH KUMAR ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0012390/2021	BISWAJIT GAHIR	J.N.PANDA	BHAWANIPATNA TOWN /324 /2021
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0012391/2021	JAGANNATH HARIJAN	J.N.PANDA	BHAWANIPATNA TOWN /327 /2021
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0012392/2021	AMIT KUMAR MAJHI	J.N.PANDA	BHAWANIPATNA TOWN /325 /2021
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0012393/2021	CHATURBHUJA NAIK	J.N.PANDA	BHAWANIPATNA TOWN /328 /2021
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0012394/2021	MOHAMMAD KAMAR ARIF @ MD. QAMAR ABIB	ABHAYA KUMAR RAGADA	/ /0
		VS	VS	()

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613	ABLAPL/0012395/2021	STATE OF ODISHA JAY KUMAR PATEL VS	SARAT KUMAR JENA VS	// BARGARH SADAR /262 /2021 ()
614	ABLAPL/0012396/2021	STATE OF ODISHA DIPTI RANJAN SAHOO VS	R.N.BISWAL VS	// CUTTACK SADAR /429 /2021 ()
615	ABLAPL/0012397/2021	STATE OF ODISHA ARTATRAN JENA VS	ASHOK KUMAR APAT VS	// BAMBARI /117 /2020 ()
616	ABLAPL/0012398/2021	STATE OF ODISHA BABLU MEHER VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /434 /2021 ()
617	WPC(OA)/0000077/1988	STATE OF ODISHA ANANDA PATNAIK VS	M/S M.R. PANDA VS	// () ()
618	WPC(OA)/0000272/1999	STATE OF ODISHA RAJKISHORE MOHANTY VS	A.K.MISHRA VS	// () ()
619	WPC(OA)/0000594/1998	STATE OF ODISHA RAJAT KUMAR MISHARA VS	M/S BIJOY GOBINDA MISHRA VS	// () ()
620	WPC(OA)/0000674/1988	STATE OF ODISHA PRADEEPTA KUMAR JENA VS	M/S BISWJIT MOHANTY VS	// () ()
621	WPC(OA)/0000679/1996	STATE OF ODISHA SUBASH CHANDRA JATI VS	KUNAL KUMAR SWAIN VS	// () ()
622	WPC(OA)/0000771/1989	STATE OF ODISHA L.MAHESWAR RAO VS	M/S R.K RATH VS	// () ()
623	WPC(OA)/0000947/1998	STATE OF ODISHA NIRJHARINI DHAL VS STATE OF ODISH	M/S DHULIRAM PATTNAIK VS	// () ()

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624	WPC(OA)/0001109/1999	BIBHUTI BHUSAN BISWAL VS COLLECTOR,ANUGUL	M/S DHULIRAM PATTNAIK VS	// 0 //
625	WPC(OA)/0001396/2000	SNIGDHAKANTA MANI VS STATE OF ODISHA	M/S BIBHU PRASAD TRIPATHY VS	// 0 //
626	WPC(OA)/0001820/1995	SUBASH CHANDRA RATH VS STATE OF ODISHA	M/S. D.R.PATTNAIK VS	// 0 //
627	WPC(OAC)/0000009/2011	BHAGIRATHI BARIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
628	WPC(OAC)/0000088/1998	JAGANNATH MISHRA VS STATE OF ODISHA	M/S SRINIVASH MISHRA VS	// 0 //
629	WPC(OAC)/0000170/2009	KALICCHARAN JAYASINGH VS STATE OF ODISHA	B.K.NAYAK VS	// 0 //
630	WPC(OAC)/0000305/2019	HEMANT KUMAR DASH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
631	WPC(OAC)/0000350/2011	FAZLE RUB JALUDDIN KHAN VS STATE OF ODISHA	M/S VS	// 0 //
632	WPC(OAC)/0000552/1996	ALOK KUMAR MOHAPATRA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
633	WPC(OAC)/0000672/1992	BAUNA KUMAR MOHANTY VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
634	WPC(OAC)/0000674/1988	PRADEEPTA KUMAR JENA VS STATE OF ODISHA	M/S BISWAJIT MOHANTY VS	// 0 //
635	WPC(OAC)/0001230/1994	MRUTYUNJAYA TRIPATHY	M/S. SUBIR PALIT	//



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		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0002513/1997	NITYANANDA JENA	M/S. J.K.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0002702/2000	DAMODAR PRADHAN	M/S MANORANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0002886/2018	SURENDRA MAHARANA	PRASANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0002918/2013	BAIDHAR MOHARANA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0003000/2017	ARJUN BAG	M.R.PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0003438/2011	MD. SAMSUZZAMAN	M/S. BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAP)/0000125/1995	BICHITRANANDA DAS	MR. J.K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAPC)/0000015/2004	SADASIVA MISHRA	M/S S. JIBAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(TA)/0000001/2015	MADAN MOHAN MUDULI	KUNAL KU SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(TA)/0000002/15	RAHAS PRADHAN	HIMANSU SEKHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(TA)/0000002/2015	RAHAS PRADHAN	HIMANSU SEKHAR MISHRA	//
		VS	VS	0

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647	WPC(TA)/0000003/2015	STATE OF ODISHA A.SRINIVAS CHOUDHARY VS	V.NARASINGH VS	// // 0
648	WPC(TA)/0000004/2015	STATE OF ODISHA AGURUN BIBI VS	C.ANANDA RAO VS	// // 0
649	WPC(TAC)/0000001/2013	STATE OF ODISHA B.BRUNDABAN RAO VS	C.ANANDA RAO VS	// // 0
650	WPC(TAC)/0000001/2018	STATE OF ODISHA BANAMITA PARIJA VS	K.K SWAIN VS	// // 0
651	WPC(TAC)/0000001/2014	STATE OF ODISHA JATINDRA KUMAR MOHANTY VS	JAYANT KUMAR RATH VS	// // 0
652	WPC(TAC)/0000001/2015	STATE OF ODISHA SANTOSH KUMAR GOUDA VS	T.PANIGRAHI VS	// // 0
653	WPC(TAC)/0000001/1999	STATE OF ODISHA SACHI NATH MOHAPATRA VS	M/S MANARANJAN PANDA VS	// // 0
654	WPC(TAC)/0000001/2017	STATE OF ODISHA RAYSINGH SANTOSH KUMAR BAIRIGANJAN VS	M/S K.P. BHARAKA VS	// // 0
655	WPC(TAC)/0000001/2019	STATE OF ODISHA BASANTI DAS VS	BUDHADEV ROUSTRAY VS	// // 0
656	WPC(TAC)/0000002/2017	STATE OF ODISHA SRIBANTA BISWAL VS	M/S BUDHADEV ROUSTRAY VS	// // 0
657	WPC(TAC)/0000002/2018	STATE OF ODISHA JYOSTNA SAMAL VS	JAYANT KUMAR RATH VS	// // 0
		STATE OF ODISHA		//

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658	WPC(TAC)/0000002/1994	BHAIRAB PRASAD DAS MOHAPATRA VS STATE OF ODISHA	M/S RAJENDRA CHANDRA MOHANTY VS	// 0 //
659	WPC(TAC)/0000003/2017	BAIDYA NATH MAJHI VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
660	WPC(TAC)/0000003/2018	KIRTTAN BIHARI MAHANTA VS STATE OF ODISHA	BIRAJA PRASANA SATAPATHY VS	// 0 //
661	WPC(TAC)/0000003/2015	PREMALATA MOHANTY VS STATE OF ODISHA	G.K.BEHERA VS	// 0 //
662	WPC(TAC)/0000004/1994	SARBESWAR SWAIN VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
663	WPC(TAC)/0000004/2011	AMINA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
664	WPC(TAC)/0000004/2017	KESHAB CHANDRA PRADHAN VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
665	WPC(TAC)/0000004/2004	BANAJA DAS VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
666	WPC(TAC)/0000004/2015	BASANTA KUMAR SWAIN VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
667	WPC(TAC)/0000004/2018	SUSAMA SAHOO VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
668	WPC(TAC)/0000005/2015	PUSPARENU RATH VS STATE OF ODISHA	SAKTIDHAR DAS VS	// 0 //
669	WPC(TAC)/0000005/2018	ARUNA KUMAR PARIDA	S.P SARANGI	//

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		VS	VS	0
		STATE OF ODISHA		//
670	WPC(TAC)/0000005/2009	JAYASHREE MISHRA	M/S TRILOCHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(TAC)/0000006/2011	SUDAM CHARAN ROUTRAY	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(TAC)/0000006/2004			//
		VS	VS	0
				//
673	WPC(TAC)/0000007/2008	KISHORE CHANDRA PANDA	M/S KUNAL KUMAR MANGER	//
		VS	VS	0
		STATE OF ODISHA		//
674	WPC(TAC)/0000007/1994	BIBHUTIBHUSAN SAHOO	M/S D.S. MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
675	WPC(TAC)/0000007/2004	LAXMIDHAR NAYAK	M/S KISHORE CH.PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
676	WPC(TAC)/0000007/2018	ARATA MANTRI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
677	WPC(TAC)/0000008/2018	SNEHALATA SARANGI	JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
678	WPC(TAC)/0000008/2017	PURNA CHANDRA DASH	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
679	WPC(TAC)/0000008/2008	DILESWAR PRADHAN	M/S P.N MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
680	WPC(TAC)/0000008/2013	MEENA KUMARI JENA	P.K.JENA	//
		VS	VS	0

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681	WPC(TAC)/0000009/2013	STATE OF ODISHA BIPINI BIHARI MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0
682	WPC(TAC)/0000009/2011	STATE OF ODISHA BHAGIRATHI BARIK VS	MANOJ KUMAR MOHANTY VS	// // 0
683	WPC(TAC)/0000009/1994	STATE OF ODISHA SHYAMLATA MURMU VS	M/S D.P. DHAL VS	// // 0
684	WPC(TAC)/0000009/1992	STATE OF ODISHA SAROJINI MOHANTY VS	M/S JAGANATH PATNAIK VS	// // 0
685	WPC(TAC)/0000010/1994	STATE OF ODISHA GIRIDHARI SAMAL VS	M/S JAYANTA KUMAR RATH VS	// // 0
686	WPC(TAC)/0000010/2017	STATE OF ODISHA PRAVABATI NAYAK VS	M/S K.K. SWAIN VS	// // 0
687	WPC(TAC)/0000010/2008	STATE OF ODISHA SANATAN MUDULI VS	M/S JAYANT KUMAR RATH VS	// // 0
688	WPC(TAC)/0000010/2018	STATE OF ORISSA DHARANIDHAR DASH VS	BUDHADEV ROUSTRAY VS	// // 0
689	WPC(TAC)/0000010/2011	STATE OF ODISHA NIRUPAMA GHADAI VS	G.S.NAMTOAR VS	// // 0
690	WPC(TAC)/0000011/2004	STATE OF ODISHA GIRIJA KUMAR DEI VS	M/S K.K SWAIN VS	// // 0
691	WPC(TAC)/0000011/2017	STATE OF ODISHA ABHIRAM NAYAK VS STATE OF ODISHA	M/S BUDHADEV ROUSTRAY VS	// // 0 //

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692	WPC(TAC)/0000011/1994	RAGHUNATH PRADHAN VS STATE OF ODISHA	M/S RAJENDRA NARAYAN SAHU VS	// 0 //
693	WPC(TAC)/0000011/2008	BIRANCHI NARYAN MANDAL VS STATE OF ODISHA	M/S ASHOK KUMAR MOHAPATRA VS	// 0 //
694	WPC(TAC)/0000011/2003	ANANDA CHANDRA SAHOO VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
695	WPC(TAC)/0000012/2004	BIRANCHI MISHRA VS STATE OF ODISHA	M/S SISIR KUMAR PUROHIT VS	// 0 //
696	WPC(TAC)/0000012/1994	KANAKALATA DAS VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
697	WPC(TAC)/0000012/2011	HARIHAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
698	WPC(TAC)/0000012/2003	VS	VS	// 0 //
699	WPC(TAC)/0000012/2017	MURALIDHR BARIK VS STATE OF ODISHA	M/S BUDHADEV ROUTHAY VS	// 0 //
700	WPC(TAC)/0000012/2008	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	M/S MANORANJAN PANDA VS	// 0 //
701	WPC(TAC)/0000013/2004	RANJIT ROUT VS STATE OF ODISHA	M/S S.SAMAL VS	// 0 //
702	WPC(TAC)/0000013/2017	NITYANANDA NAYAK VS STATE OF ODISHA	M/S BUDHADEV ROUTHAY VS	// 0 //
703	WPC(TAC)/0000013/2008	BIJAYA LAXMI BASTIA	M/S R.K MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
704	WPC(TAC)/0000014/2004	BHAKTA CHARAN NAYAK	K. K. SWAIN	//
		VS	VS	0
		PRESIDENT OF MANAGING COMMITTEE OF SIDHO M.E. SCHOOL		//
705	WPC(TAC)/0000014/2008	BAIDHAR SAMAL	M/S MANORANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
706	WPC(TAC)/0000014/2017	SUBASH CHANDRA PATNAIK	M/S B.K. MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
707	WPC(TAC)/0000014/2016	GUNANIDHI NAYAK	SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
708	WPC(TAC)/0000015/2016	SIBARAM PRADHAN	MANOJ MISHRA	//
		VS	VS	0
		DIRECTOR,SECONDARY EDUCATION		//
709	WPC(TAC)/0000015/2017	BANCHANIDHI NAYAK	M/S M/S BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
710	WPC(TAC)/0000016/1993	SUKANTA MOHARANA	MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
711	WPC(TAC)/0000016/2004	HARIBANDHU PANI	M/S AMIYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
712	WPC(TAC)/0000016/2008	SMT. SANDHYA RANI SAMANTARAY	M/S BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
713	WPC(TAC)/0000016/2016	MAYADHAR MANDAL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
714	WPC(TAC)/0000017/2016	NAROTTAM TRIPATHY	MANOJ KUMAR MOHANTY	//
		VS	VS	0

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715	WPC(TAC)/0000017/2008	STATE OF ODISHA MALATI DAS VS	M/S BISWANATH RATH VS	// // 0
716	WPC(TAC)/0000017/2014	STATE OF ORISSA BIDYADHAR SAHOO VS	K.K.SWAIN VS	// // 0
717	WPC(TAC)/0000018/2016	STATE OF ODISHA SRIDHAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
718	WPC(TAC)/0000018/2014	STATE OF ODISHA TANAY KUMAR PRADHAN VS	DILIP KUMAR SAHU VS	// // 0
719	WPC(TAC)/0000018/2008	STATE OF ODISHA JAGDISH PRADHAN VS	M/S RAGHUNATH BISWAL VS	// // 0
720	WPC(TAC)/0000018/2004	STATE OF ODISHA LAXMIDHAR PATI VS	M/S P.N.MOHNATY VS	// // 0
721	WPC(TAC)/0000019/2014	STATE OF ODISHA NIKUNJA BIHARI GANDHI VS	MANOJ KUMAR MOHANTY VS	// // 0
722	WPC(TAC)/0000019/2016	STATE OF ODISHA KABITANJALI MOANTY VS	BUDHADEV ROUTRAY VS	// // 0
723	WPC(TAC)/0000019/2004	STATE OF ODISHA AHALYA MOHANTY VS	MANOJ KUMAR MOHANTY VS	// // 0
724	WPC(TAC)/0000019/2008	STATE OF ODISHA PRAHALLAD NAYAK VS	M/S JAYAN KUMAR RATH VS	// // 0
725	WPC(TAC)/0000019/1994	STATE OF ORISSA SUNIL CHANDRA DHAL VS STATE OF ODISHA	M/S PRABODH KUMAR PATNAIK VS	// // 0 //



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726	WPC(TAC)/0000020/2008	PABITRA KUMAR SAHOO VS STATE OF ORISSA	M/S A.K. RATH VS	// 0 //
727	WPC(TAC)/0000020/2014	KSHIRODRA MOHAPATRA VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
728	WPC(TAC)/0000021/2008	BIMBADHAR PARIDA VS STATE OF ODISHA	M/S RAVGADHAR BEHERA VS	// 0 //
729	WPC(TAC)/0000021/2004	JAYAKRISHNA MOHANTA VS STATE OF OPDISHA	M/S S.B.MOHANTA VS	// 0 //
730	WPC(TAC)/0000021/2014	SADASHIV MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
731	WPC(TAC)/0000022/2008	DEBABRATA DASH VS STATE OF ORISSA	M/S P.C PRADHAN VS	// 0 //
732	WPC(TAC)/0000023/2014	KUSA CHARAN MAHUNTA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
733	WPC(TAC)/0000023/2016	ARUN KUMAR ROUT VS STATE OF ODISHA	M/S S.K NAYAK VS	// 0 //
734	WPC(TAC)/0000023/2008	DIBANKAR ROUT VS STATE OF ODISHA	M/S SHYAM SUNDER DAS VS	// 0 //
735	WPC(TAC)/0000024/2004	MD. FAZLUR RAHMAN KHAN VS STATE OF ODISHA	M. R. MOHANTY VS	// 0 //
736	WPC(TAC)/0000024/2008	SARBESWAR MOHANTY VS STATE OF ORISSA	M/S A.K DASH VS	// 0 //
737	WPC(TAC)/0000024/2016	ASHOK KUMAR SAHU	M/S JAYANTA KUMAR RATH	//

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		VS	VS	0
		PROJECT DIRECTOR , INTEGRATED WATERSHED DEVELOPMENT PROJECT		//
738	WPC(TAC)/0000024/1994	MANOJ KUMAR BEHERA	M/S SACHINDRANATH KAR	//
		VS	VS	0
		STATE OF ODISHA		//
739	WPC(TAC)/0000025/2004	SUSHAMA SAMANTRAY	SUSANT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
740	WPC(TAC)/0000025/1994	PURNA CHANDRA SAMANTARAY	M/S DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
741	WPC(TAC)/0000025/1993	MANAGING COMMITTEE JALESWAR M.E.SCHOOL	KOLBIHARI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
742	WPC(TAC)/0000026/2004	GOPINATH MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
743	WPC(TAC)/0000026/2008	RUPADHAR SAHU	M/S KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
744	WPC(TAC)/0000026/2016	SARAT CHANDRA MOHAPATRA	M/S JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
745	WPC(TAC)/0000027/2016	SANJAY KUMAR DAS	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
746	WPC(TAC)/0000027/2008	PRAFULLA KUMAR BEHERA	M/S J.K RATH	//
		VS	VS	0
		STATE OF ODISHA		//
747	WPC(TAC)/0000028/2008	MADANAMOHAN NAYAK	M/S A.K RATH	//
		VS	VS	0
		STATE OF ORISSA		//
748	WPC(TAC)/0000029/2016	CHAMPAKALATA MISHRA	M/S BUDHADEV ROUSTRAY	//
		VS	VS	0

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749	WPC(TAC)/0000029/2008	STATE OF ODISHA LAXMIDHAR SWAIN VS	M/S JAYANT KUMAR RATH VS	// // 0
750	WPC(TAC)/0000029/2004	STATE OF ORISSA N. BHANUMATI VS	B.S. MISHRA 2 VS	// // 0
751	WPC(TAC)/0000030/2016	STATE OF ODISHA SNEHAMAYEE SAMAL VS	M/S JATINDRA MOHAN MOHANTY VS	// // 0
752	WPC(TAC)/0000031/2008	CIRCLE INSPECTOR OF SCHOOL BRAJABANDHU SAHOO VS	M/S D.K MOHAPTRA VS	// // 0
753	WPC(TAC)/0000031/2004	STATE OF ODISHA BIRANCHI NARAYAN PRAHARAJ VS	MANOJ KUMAR MOHANTY VS	// // 0
754	WPC(TAC)/0000032/2008	STATE OF ODISHA R . HARIBANDHU DORA VS	M/S D.K MOHAPATRA VS	// // 0
755	WPC(TAC)/0000032/2004	STATE OF ODISHA NAMITA NAYAK VS	P.C. ACHARYA VS	// // 0
756	WPC(TAC)/0000033/2008	STATE OF ODISHA KUNJBIHARI MUDULI VS	M/S KUNAL KUMAR SWAIN VS	// // 0
757	WPC(TAC)/0000034/2008	STATE OF ODISHA BHUPATI MOHANTA VS	M/S MARDARAJ MOHAN SENAPATY VS	// // 0
758	WPC(TAC)/0000035/2008	STATE OF ORISSA SAHADEB PANDA VS	M/S MARDARAJ MOHAN SENAPATY VS	// // 0
759	WPC(TAC)/0000038/2008	STATE OF ORISSA ANIL BABU KASER VS	M/S ASWINI KUMAR MISHRA VS	// // 0
		STATE OF ORISSA		//

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760	WPC(TAC)/0000038/2015	AKHASY KUMAR HATI VS STATE OF ODISHA	M/S B. ROUSTRAY VS	// 0 //
761	WPC(TAC)/0000039/2008	PRADEEP KUMAR PATRA VS STATE OF ORISSA	M/S R.C MOHANTY VS	// 0 //
762	WPC(TAC)/0000041/2015	GOURANGA CHANDRA SETHY VS STATE OF ODISHA	M/S N. SARKAR VS	// 0 //
763	WPC(TAC)/0000041/2008	SHIVA PRASAD KHAMARI VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
764	WPC(TAC)/0000042/2008	DAITYARI MAHANTA VS STATE OF ODISHA	M/S G.S. NAMTOAR VS	// 0 //
765	WPC(TAC)/0000043/2008	MAHENDRA BIHARI VS STATE OF ODISHA	M/S J.K. KHUNTIA VS	// 0 //
766	WPC(TAC)/0000044/2008	LANKESWAR SINGH VS STATE OF ODISHA	M/S H.M. DHAL VS	// 0 //
767	WPC(TAC)/0000046/2016	NARAYAN BHOI VS STATE OF ODISHA	M/S SUKANTA KUMAR DALAI VS	// 0 //
768	WPC(TAC)/0000049/2015	JAYANTA KUMAR PANDA VS STATE OF ODISHA	M/S DEBI PRASAD DHAL VS	// 0 //
769	WPC(TAC)/0000052/2015	KIRTY CHANDRA BAG VS PANCHAYATI RAJ DEPARTMENT	M/S SUKANTA KUMAR DALAI VS	// 0 //
770	WPC(TAC)/0000054/2015	RAJAN SAHU VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
771	WPC(TAC)/0000055/2015	PRAMILA SUTAR	M/S AJIT KUMAR CHOUDHURY	//

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		VS	VS	0
		STATE OF ODISHA		//
772	WPC(TAC)/0000056/2016	PREMANANDA SAHOO	M/S D. MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
773	WPC(TAC)/0000056/2015	ANADI JANI	M/S SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
774	WPC(TAC)/0000057/2016	NIRUPAMA PANI	M/S BUDHADEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
775	WPC(TAC)/0000058/2016	BISWANATH MISHRA	M/S B.S. TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
776	WPC(TAC)/0000059/1993	BINAPANI PANDA	B.S. TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
777	WPC(TAC)/0000060/2016	SUMITRA SAHU	M/S JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
778	WPC(TAC)/0000061/1989	BICHITRANANADA PRADHAN	ASHOK MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
779	WPC(TAC)/0000061/2015	ASHOK KUMAR PATRA	M/S KUNAL KU SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
780	WPC(TAC)/0000062/2015	NABIN KUMAR PATRA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
781	WPC(TAC)/0000068/1993	ASWINI KUMAR SENAPATI	BASUDEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
782	WPC(TAC)/0000083/2015	SIBARAM PANI	M/S BUDHADEV ROUTRAY	//
		VS	VS	0

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783	WPC(TAC)/0000084/2015	STATE OF ODISHA ANADI CHARAN NAYAK VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
784	WPC(TAC)/0000085/2015	STATE OF ODISHA KASINATH BEHERA VS	M/S B. ROUSTRAY VS	// // 0
785	WPC(TAC)/0000086/2015	STATE OF ODISHA ABHILASH CHANDRA GIRI VS	M/S P.C. ACHARYA VS	// // 0
786	WPC(TAC)/0000087/2015	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	M/S K.K. SWAIN VS	// // 0
787	WPC(TAC)/0000088/2015	STATE OF ODISHA MAHESWAR SAHOO VS	M/S M.K. MOHANTY VS	// // 0
788	WPC(TAC)/0000089/2015	STATE OF ODISHA PURNA CHANDRA TRIPATHY VS	M/S JAYANT KUMAR RATH VS	// // 0
789	WPC(TAC)/0000090/2015	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	M/S KUNAL KUMAR SWAIN VS	// // 0
790	WPC(TAC)/0000091/2015	STATE OF ODISHA LAXMIDHAR MOHANTA VS	M/S G.S. NAMOTAR VS	// // 0
791	WPC(TAC)/0000092/2015	STATE OF ODISHA PRADIP KUMAR PRADHAN VS	M/S JAYANT KUMAR RATH VS	// // 0
792	WPC(TAC)/0000093/2015	STATE OF ODISHA NIRANJAN TRIPATHY VS	M/S BUDHADEV ROUSTRAY VS	// // 0
793	WPC(TAC)/0000094/2015	STATE OF ODISHA DR. PRAVAKAR TRIPATHY VS	M/S J.K. RATH VS	// // 0
		STATE OF ODISHA		//

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794	WPC(TAC)/0000095/2015	HEMANTA KUMAR MOHANTY VS STATE OF ODISHA	M/S B.P. ROUTRAY VS	// 0 //
795	WPC(TAC)/0000096/2015	NIDRABATI MOHANTY VS STATE OF ODISHA	M/S BUDHADEV ROUTRAY VS	// 0 //
796	WPC(TAC)/0000097/2015	GITANJALI DAS VS STATE OF ODISHA	M/S B. JENA VS	// 0 //
797	WPC(TAC)/0000098/2015	RAGHUNATH SWAIN VS STATE OF ODISHA	M/S BUDHADEV ROUTRAY VS	// 0 //
798	WPC(TAC)/0000100/2015	BHAGIRATHI MOHAPATRA VS STATE OF ODISHA	M/S BANSIDHAR SATAPATHY VS	// 0 //
799	WPC(TAC)/0000100/1993	TILOTAMA BEHERA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
800	WPC(TAC)/0000101/2015	RUDRANARAYAN SATAPATHY VS STATE OF ODISHA	M/S S.C. PADHI VS	// 0 //
801	WPC(TAC)/0000102/2015	FAKIR CHARAN SWAIN VS STATE OF ODISHA	M/S S.K NAYAK VS	// 0 //
802	WPC(TAC)/0000103/2015	KIRAN MALA PATI VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
803	WPC(TAC)/0000104/2015	MAMATA MANJARI PRADHAN VS COMMISSIONER-CUM-DIRECTOR	M/S N.R ROUT VS	// 0 //
804	CONTC(CP)/0000008/1998	SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	M/S K.C. KAR VS	// 0 //
805	CONTC(CP)/0000348/1998	PRADIPTA KUMAR JENA	M/S BISWAJIT MOHANTY	//

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		VS	VS	0
		BIJAY KUMAR PATNAIK, DEPT. OF WATER RESOURCE		//
806	CONTC(CPC)/0000006/2004	GOPAL CHARAN SWAIN	PRAKASH KUMAR NAYAK	//
		VS	VS	0
		SURESH CHANDRA MOHAPATRA, DISTRICT INSPECTOR OF SCHOOLS		//
807	CONTC(CPC)/0000040/2015	CHANDN KUMAR MOHANTY	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0
		TARA DUTTA, I.A.S REVENUE AND DISASTER MANAGEMENT DEPARTMENT		//
808	CONTC(CPC)/0000102/2009	LOKNATH ROUT	M/S GOKULANANDA PADHI	//
		VS	VS	0
		PRAMOD KUMAR MEHERDA, COLLECTOR JAGATSINGHPUR		//
809	CONTC(CPC)/0000114/1996	JAMBESWAR RAY	M/S JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
810	CONTC(CPC)/0000130/2009	BAIDHAR NAYAK,	AMIYA KUMAR MISHRA	//
		VS	VS	0
		OM PRAKASH PATEL, SUPERINTENDING ENGINEER, NH CIRCLE		//
811	CONTC(CPC)/0000147/2010	SAROJ KUMAR SAHU	P.C MISHRA	//
		VS	VS	0
		SATENDRA NATH TRIPATHY , SECRETARY, PANCHAYAT RAJ DEPTT		//
812	CONTC(CPC)/0000162/1999	RABINDRA KUMAR PAL	MANOJ KUMAR MISHRA	//
		VS	VS	0
		SECY REVENUE AND EXCISE DEPT.		//
813	CONTC(CPC)/0000163/2001	SURENDRA KUMAR SUBUDHI	TAPAN KUMAR MANDAL	//
		VS	VS	0
		SRINIBASH RATH, SECRETARY, REVENUE DEPARTMENT		//
814	CONTC(CPC)/0000164/2003	PRAFULLA KUMAR DAS	M/S PRAVAKAR JENA	//
		VS	VS	0
		B.M PATNAIK, ENGG. IN CHIEF CUM. SECY. DEPTT OF WORKS		//
815	CONTC(CPC)/0000205/2000	KUNTI NAIK	M/S NIRANJAN LENKA	//
		VS	VS	0
		NINA GUPTA, I .A .S., SECRETARY DEPARTMENT OF HEALTH AND FAMILY WEIFARE		//
816	CONTC(CPC)/0000281/2007	PRATIMA MOHARANA	M/S BANSIDHAR SATPATHY	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :20/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		SURESH CHANDRA PATTNAIK,SECY. SCH. AND MASS EDN. DEPTT.		//
817	CONTC(CPC)/0000285/2009	LAXMIPRIYA NEPAK	K.K SWAIN	//
		VS	VS	0
		APARAJITA SARANGI, IAS, SECRETARY, S AND ME DEPTT		//
818	CONTC(CPC)/0000313/2013	PRASANTA PANIGRAHI	M/S MANAS CHAND	//
		VS	VS	0
		R.PRAKASH,SUPERINTENDENT OF POLICE , BOLANGIR		//
819	CONTC(CPC)/0000320/1995	BANSIDHAR BANDH	M/S V.NARASINGH	//
		VS	VS	0
		K.K.DAS,O.A.S IN CHARGE SETTLEMENT OFFICER		//
820	CONTC(CPC)/0000404/2010	BAIRAGI CHARAN MALLICK	M/S D.R PATTANAYAK	//
		VS	VS	0
		UPENDRANATH TRIPATHY,COMMI. CUM SECY.PANCHYATI RAJ DEPTT.		//
821	CONTC(CPC)/0000409/1997	SANTOSH KU. PAHI	MANOJ KUMAR MISHRA	//
		VS	VS	0
		SECY TO REVENUE DEPT.		//
822	CONTC(CPC)/0000430/2009	MITRABHANU GIRI	SAMEER KUMAR DAS	//
		VS	VS	0
		BANDANA JENA, I.A.S., SECRETARY, S AND ME DEPTT		//
823	CONTC(CPC)/0000447/2016	PRADEEP KUMAR PANDA	M/S BIRANCHI DAS	//
		VS	VS	0
		MONA SHARMA, I.A.S. SECRETARY, REVENUE AND DISASTER MANAGEMENT		//
824	CONTC(CPC)/0000447/2010	ADWAIT KUMAR PATTNAYAK	M/S LAXMAN PRADHAN	//
		VS	VS	0
		A.RAIZADA, IFS, CONSERVATOR OF FORESTS		//
825	CONTC(CPC)/0000462/2000	GITANJALI MISHRA	M/S. SHASHI BHUSAN JENA	//
		VS	VS	0
		RANGALAL JAMUDA, I.A.S.		//
826	CONTC(CPC)/0000464/2010	MURALIDHAR DHAL	M/S K.K. KAR	//
		VS	VS	0
		UPENDRA PRASAD SINGH, PRINCIPAL SECRETARY AGRICULTURE DEPT.		//
827	CONTC(CPC)/0000478/2009	GOPAL CHANDRA BEHERA	PRASHANTA KUMAR DAS	//
		VS	VS	0
		BANDANA JENA, I.A.S, SECRETARY, S AND ME DEPTT		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
828	CONTC(CPC)/0000559/2009	JUGALAL NAG VS MANMOHAN PRAHARAJ,I.P.S.,D.G OF POLICE	JAYDEV SENAGUPTA VS	// 0 //
829	RVWPET(RPC)/0000014/2009	EXECUTIVE OFFICER,PARADEEP MUNICIPALITY, VS BICHITRANANDA BISWAL	VS VS	// 0 //
830	RVWPET(RPC)/0000021/2009	GURDEV SINGH VS B.K. PATTNAIK, PRINCI. SECY. DEPTT. WATER RESOURCES	M/S BISWAJIT MOHANTY VS	// 0 //
831	RVWPET(RPC)/0000244/2019	KABITA SAMANTARAY VS	M/S K.P.MISHRA VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :20/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2021 WPC(TA)/1/2015	MADAN MOHAN MUDULI-MP	KUNAL KU SWAIN
2	3/2021 WPC(TA)/3/2015	A.SRINIVAS CHOUDHARY-MP	V.NARASINGH
3	4/2021 WPC(TA)/3/2015	A.SRINIVAS CHOUDHARY-MP	V.NARASINGH
4	6/2021 GCRLA/13/2021	STATE OF ORISSA-MP	A.S.C.
5	21/2021 WPC(TAC)/15/2016	SIBARAM PRADHAN-MP	MANOJ MISHRA
6	22/2021 WPC(TAC)/15/2016	SIBARAM PRADHAN-MP	MANOJ MISHRA
7	24/2021 OJC/1921/1999	RADHAKANTA MATH-MP	M/S.D.MOHAPATRA
8	24/2021 WPC(TAC)/94/2015	DR. PRAVAKAR TRIPATHY-MP	M/S J.K. RATH
9	25/2021 WPC(TAC)/94/2015	DR. PRAVAKAR TRIPATHY-MP	M/S J.K. RATH
10	26/2021 CRP/32/2004	RAGHUNATH ROULA-MP	M/S.N.C.PANIGRAHI
11	26/2021 WPC(TAC)/16/2016	MAYADHAR MANDAL-MP	MANOJ KUMAR MOHANTY
12	27/2021 CRP/32/2004	RAGHUNATH ROULA-MP	M/S.N.C.PANIGRAHI
13	27/2021 WPC(TAC)/17/2016	NAROTTAM TRIPATHY-MP	MANOJ KUMAR MOHANTY
14	28/2021 CRP/35/2004	CHARAN SAHU-MP	M/S.N.C.PANIGRAHI
15	28/2021 WPC(TAC)/18/2016	SRIDHAR MOHANTY-MP	KUNAL KUMAR SWAIN
16	29/2021 CRP/35/2004	CHARAN SAHU-MP	M/S.N.C.PANIGRAHI
17	29/2021 WPC(TAC)/56/2015	ANADI JANI-MP	M/S SUKANTA KUMAR DALAI
18	30/2021 CRP/40/2004	NARAYAN SAHU-MP	M/S.N.C.PANIGRAHI
19	30/2021 WPC(TAC)/19/2016	KABITANJALI MOANTY-MP	BUDHADEV ROURTRAY
20	31/2021 CRP/40/2004	NARAYAN SAHU-MP	M/S.N.C.PANIGRAHI
21	31/2021 WPC(TAC)/13/2017	NITYANANDA NAYAK-MP	M/S BUDHADEV ROURTRAY
22	32/2021 WPC(TAC)/1/2019	BASANTI DAS-MP	BUDHADEV ROURTRAY
23	33/2021 WPC(TAC)/100/2015	BHAGIRATHI MOHAPATRA-MP	M/S BANSIDHAR SATAPATHY
24	34/2021 WPC(TAC)/1/2019	BASANTI DAS-MP	BUDHADEV ROURTRAY
25	35/2021 WPC(TAC)/100/2015	BHAGIRATHI MOHAPATRA-MP	M/S BANSIDHAR SATAPATHY
26	36/2021	BHAIRAB PRASAD DAS MOHAPATRA-MP	M/S RAJENDRA CHANDRA MOHANTY

27	WPC(TAC)/2/1994 37/2021	BHAIRAB PRASAD DAS MOHAPATRA-MP	M/S RAJENDRA CHANDRA MOHANTY
28	WPC(TAC)/2/1994 38/2021	DHARANIDHAR DASH-MP	BUDHADEV ROUSTRAY
29	WPC(TAC)/10/2018 39/2021	SARBESWAR SWAIN-MP	M/S MANOJ KUMAR MOHANTY
30	WPC(TAC)/4/1994 40/2021	SURENDRA KUMAR SAHOO-MP	M/S K.K. SWAIN
31	WPC(TAC)/87/2015 42/2021	HARIBANDHU PANI-MP	M/S AMIYA KUMAR MOHANTY
32	WPC(TAC)/16/2004 43/2021	AKHASY KUMAR HATI-MP	M/S B. ROUSTRAY
33	WPC(TAC)/38/2015 44/2021	KIRTTAN BIHARI MAHANTA-MP	BIRAJA PRASANA SATAPATHY
34	WPC(TAC)/3/2018 47/2021	SRIBANTA BISWAL-MP	M/S BUDHADEV ROUSTRAY
35	WPC(TAC)/2/2017 48/2021	JAYANTA KUMAR PANDA-MP	M/S DEBI PRASAD DHAL
36	WPC(TAC)/49/2015 49/2021	MANOJ KUMAR BEHERA-MP	M/S SACHINDRANATH KAR
37	WPC(TAC)/24/1994 50/2021	SANTOSH KUMAR PRADHAN-MP	M/S KUNAL KUMAR SWAIN
38	WPC(TAC)/90/2015 51/2021	LANKESWAR SINGH-MP	M/S H.M. DHAL
39	WPC(TAC)/44/2008 52/2021	PURNA CHANDRA TRIPATHY-MP	M/S JAYANT KUMAR RATH
40	WPC(TAC)/89/2015 53/2021	SURENDRA KUMAR SAHOO-MP	M/S K.K. SWAIN
41	WPC(TAC)/87/2015 54/2021	SURENDRA KUMAR SAHOO-MP	M/S K.K. SWAIN
42	WPC(TAC)/87/2015 55/2021	SURENDRA KUMAR SAHOO-MP	M/S K.K. SWAIN
43	WPC(TAC)/87/2015 56/2021	SURENDRA KUMAR SAHOO-MP	M/S K.K. SWAIN
44	WPC(TAC)/87/2015 57/2021	JAYASHREE MISHRA-MP	M/S TRILOCHAN RATH
45	WPC(TAC)/5/2009 70/2021	BAIDHAR NAYAK,-MP	AMIYA KUMAR MISHRA
46	CONTC(CPC)/130/2009 71/2021	JAMBESWAR RAY-MP	M/S JAYANT KUMAR RATH
47	CONTC(CPC)/114/1996 72/2021	GOPAL CHARAN SWAIN-MP	PRAKASH KUMAR NAYAK
48	CONTC(CPC)/6/2004 100/2021	GOPAL CH.BEHERA-MP	BALADEV PANDA
49	CMAPL/242/2021 134/2021	DWIJENDRA PR.SHARMA-MP	UPENDRA KUMAR SAMAL
50	RFA/42/2014 135/2021	DWIJENDRA PR.SHARMA-MP	M/S.UPENDRA KU.SAMAL
51	RFA/42/2014 136/2021	DWIJENDRA PR.SHARMA-MP	M/S.UPENDRA KU.SAMAL
52	RFA/42/2014 140/2021	BHOLESWAR SAHOO-MP	MALAYA RANJAN BEHERA
53	RPFAM/64/2021 181/2021	STATE OF ODISHA-MP	JYOTI RANJAN PATTNAIK
54	RVWPET/175/2021 182/2021	STATE OF ODISHA-MP	JYOTI RANJAN PATTNAIK
55	RVWPET/175/2021 210/2021	BALAKRISHNA PANDA-MP	M/S.BIBHU PRASAD DAS
56	CRLMP/429/2019 331/2021	SAGARIKA BARIK-MP	SAMBEET PATTANAYAK
57	TRP(C)/292/2021 349/2021	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. LTD	M/S.SANTA KUMAR MAHALI
	FAO/175/2021		

58	350/2021 FAO/633/2018	RANJAN KU.DUTTA-MP	M/S.GAUTAM MISRA
59	375/2021 CONTC/5171/2021	INDUMATI DEI-MP	M/S. BIJAYA KU. BEHERA
60	376/2021 CONTC/5565/2021	LAXMINARAYAN SAMANTRAY-MP	S.S.JENA
61	377/2021 CONTC/5618/2021	ANSUMAN MOHAPATRA-MP	ADV
62	379/2021 CONTC/93/2014	ALL ORISSA NON-GOVT.-MP	M/S D.ROUTRAY, K.MOHANTY, P.K.SAHOO, R.P.DALA
63	453/2021 WPC(OA)/1856/2015	BRAJA SUNDAR SAHOO-MP	KRISHNA CHANDRA SAHU
64	454/2021 WPC(OA)/272/1999	RAJKISHORE MOHANTY-MP	A.K.MISHRA
65	457/2021 WPC(OA)/77/1988	ANANDA PATNAIK-MP	M/S M.R. PANDA
66	469/2021 RSA/304/2010	SUBASH CH.SAMANTARAY-MP	M/S.B.H.MOHANTY
67	470/2021 RSA/25/2017	MANAGING DIRECTOR,L.I.C. OF INDIA-MP	MR.SUBRAT KU.MOHANTY
68	471/2021 RSA/625/2003	TAULI MALLIK-MP	SABITA RANJAN PATTNAIK
69	472/2021 RSA/625/2003	TAULI MALLIK-MP	M/S.D.NAYAK
70	473/2021 RSA/625/2003	TAULI MALLIK-MP	M/S.D.NAYAK
71	474/2021 RSA/625/2003	TAULI MALLIK-MP	M/S.D.NAYAK
72	475/2021 RSA/111/2011	PRAVAKAR PATRA-MP	M/S.B.H.MOHANTY
73	476/2021 RSA/111/2011	PRAVAKAR PATRA-MP	M/S.B.H.MOHANTY
74	477/2021 RSA/111/2011	PRAVAKAR PATRA-MP	M/S.B.H.MOHANTY
75	478/2021 RSA/111/2011	PRAVAKAR PATRA-MP	M/S.B.H.MOHANTY
76	479/2021 RSA/111/2011	PRAVAKAR PATRA-MP	M/S.B.H.MOHANTY
77	480/2021 RSA/111/2011	PRAVAKAR PATRA-MP	M/S.B.H.MOHANTY
78	481/2021 RSA/111/2011	PRAVAKAR PATRA-MP	M/S.B.H.MOHANTY
79	482/2021 RSA/99/2021	BINAPANI SAHOO-MP	SUMITRA MOHANTY
80	483/2021 CMP/496/2021	SUBHASIS BANERJEE @ DEBASIS @ RAJA BANERJEE-MPBIRAJA PRASANNA SATAPATHY	
81	483/2021 RSA/99/2021	BINAPANI SAHOO-MP	SUMITRA MOHANTY
82	484/2021 CMP/496/2021	SUBHASIS BANERJEE @ DEBASIS @ RAJA BANERJEE-MPBIRAJA PRASANNA SATAPATHY	
83	485/2021 CMP/346/2021	RAMA CHANDRA BEHERA-MP	NARAYAN PRASAD PARIJA
84	486/2021 CMP/497/2021	BHARATI SAHOO-MP	MANOJ KUMAR MOHANTY
85	487/2021 CMP/498/2021	SAROJ KUMAR BEHERA-MP	SANJEEV UDGATA
86	488/2021 CMP/1423/2019	HIMANSU SEKHAR SRICHANDAN-MP	BIBEKANANDA BHUYAN
87	489/2021 CMP/1257/2018	PRANA KRUSHNA DAS-MP	M/S.N.K.SAHU
88	490/2021 CMP/499/2021	SUKANTA CHANDRA PATNAIK-MP	BANSHIDHAR BAUG
89	491/2021	RABINDRA KUMAR PALEI-MP	M/S.H.N.MOHAPATRA

90	CMP/1100/2018 492/2021	SHRI shri SURYANARAYAN SWAMY BIJE-MP	M/S.SAMIR KUMAR MISHRA
91	CMP/1629/2015 493/2021	BAIDHAR BAL-MP	BINAYA KUMAR MOHANTY
92	CMP/502/2021 494/2021	D.PRADEEP KUMAR PATRA-MP	M/S.PRAFULLA KUMAR RATH
93	CMP/690/2019 495/2021	D.PRADEEP KUMAR PATRA-MP	M/S.PRAFULLA KUMAR RATH
94	CMP/690/2019 510/2021	SURENDRANATH PRADHAN-MP	M/S.S.D.DAS
95	CRLREV/44/2003 511/2021	LAXMIDHAR BISWAL-MP	ARIJEET MISHRA
96	CRLREV/351/2021 512/2021	LAXMIDHAR BISWAL-MP	ARIJEET MISHRA
97	CRLREV/351/2021 513/2021	BRUNDABAN SAHU-MP	GADADHAR SAHOO
98	CRLREV/352/2021 515/2021	HEMANTA KUMAR BEHERA-MP	MANOJ KUMAR PANDA
99	CRLREV/355/2021 516/2021	HEMANTA KUMAR BEHERA-MP	MANOJ KUMAR PANDA
100	CRLREV/355/2021 758/2021	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO LTD.	GOPAL CHANDRA SAMANTARAY
101	MACA/326/2021 759/2021	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO LTD.	GOPAL CHANDRA SAMANTARAY
102	MACA/326/2021 760/2021	MILKA LAKRA-MP	B.N.SAMANTARAY
103	MACA/329/2021 761/2021	MILKA LAKRA-MP	B.N.SAMANTARAY
104	MACA/329/2021 762/2021	PURNA CHANDRA NAYAK-MP	B.N.SAMANTARAY
105	MACA/330/2021 763/2021	PURNA CHANDRA NAYAK-MP	B.N.SAMANTARAY
106	MACA/330/2021 849/2021	BAUNA KUMAR MOHANTY-MP	
107	WPC(OAC)/672/1992 850/2021	PABITRA BEHERA-MP	M/S S C MEKAP
108	WPC(OAC)/3094/2017 855/2021	RAMAHARI MISHRA-MP	M/S K.K. SWAIN
109	WPC(OAC)/3766/2017 857/2021	MD. SAMSUZZAMAN-MP	SURYA NARAYAN PATNAIK
110	WPC(OAC)/3438/2011 858/2021	MD. SAMSUZZAMAN-MP	BISWABIHARI MOHANTY
111	WPC(OAC)/3438/2011 860/2021	NITYANANDA JENA-MP	M/S. J.K.RATH
112	WPC(OAC)/2513/1997 861/2021	NITYANANDA JENA-MP	M/S. J.K.RATH
113	WPC(OAC)/2513/1997 862/2021	NITYANANDA JENA-MP	M/S. J.K.RATH
114	WPC(OAC)/2513/1997 863/2021	NITYANANDA JENA-MP	M/S. J.K.RATH
115	WPC(OAC)/2513/1997 864/2021	NITYANANDA JENA-MP	M/S. J.K.RATH
116	WPC(OAC)/2513/1997 865/2021	SANGRAM KESHARI GUIN-MP	S. DAS S, JENA, S,K, SAMAL, S.D, ROUSTRAY
117	WPC(OAC)/3682/2014 876/2021	MRUTYUNJAYA TRIPATHY-MP	M/S. SUBIR PALIT
118	WPC(OAC)/1230/1994 890/2021	JOGINDERNATH @ JOGINDRANATH SWAIN-MP	RAMDAS ACHARY
119	CRLA/493/2021 891/2021	JOGINDERNATH @ JOGINDRANATH SWAIN-MP	RAMDAS ACHARY
120	CRLA/493/2021 892/2021	MINATI BERA@SHANTILATA ADHIKARI-MP	M/S.SATYA NARAYAN MISHRA
	CRLA/241/2018		

121	893/2021 CRLA/85/2014	RAMESH CH.PATI-MP	M/S.RABI NARAYAN BEHERA, S.N.SAHOO,CHITRASE
122	894/2021 CRLA/496/2021	BHASKAR PRADHAN-MP	BIKRAM KESHARI BAL
123	895/2021 CRLA/496/2021	BHASKAR PRADHAN-MP	BIKRAM KESHARI BAL
124	896/2021 CRLA/498/2021	BIJAYA KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
125	897/2021 CRLA/498/2021	BIJAYA KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
126	898/2021 CRLA/499/2021	CHANDAN KUMAR NATH-MP	DURGA PRASAD PRADHAN
127	899/2021 CRLA/499/2021	CHANDAN KUMAR NATH-MP	DURGA PRASAD PRADHAN
128	998/2021 BLAPL/5455/2020	DULAL MAJUMDAR-MP	SMRUTI RANJAN MOHAPATRA
129	999/2021 BLAPL/6145/2021	DAITARI MOHANTY-MP	MOHENDRA DALAI
130	1000/2021 BLAPL/6990/2021	LIKAN SAHU-MP	ANIRUDHA DAS
131	1002/2021 BLAPL/9536/2020	CHATURBHUJA PALEI-MP	SUBRATA PANDA
132	1003/2021 BLAPL/9199/2020	SK. JAVED-MP	NALINI KANTA MOHANTY
133	1004/2021 BLAPL/702/2021	BELIA @ SUSHANT MAJHI-MP	JITENDRA SAMANTARAY
134	1005/2021 BLAPL/8238/2021	RAMJAN KHAN-MP	PRANAYA KUMAR DASH
135	1006/2021 BLAPL/6182/2021	MATHEW TRATKA @ MATYU TROTKA-MP	SANTOSH KUMAR DASH
136	1089/2021 ABLAPL/15629/2020	SRIKANT SINGH-MP	DEBASIS BISWAL
137	1090/2021 ABLAPL/15630/2020	SHUSHILA SINGH-MP	DEBASIS BISWAL
138	1291/2021 CRLMC/529/2015	SIBARAM SAHU-MP	M/S SITIKANT MISHRA
139	1292/2021 CRLMC/530/2015	GANGA@GHANASHYAM MEHER-MP	M/S SITIKANT MISHRA
140	1293/2021 CRLMC/1669/2021	SESHADEV SAHU-MP	ASHOK KUMAR DAS
141	1294/2021 CRLMC/1671/2021	SATYANARAYANA SAHU-MP	BIDYADHAR MANSINGH
142	1295/2021 CRLMC/1671/2021	SATYANARAYANA SAHU-MP	BIDYADHAR MANSINGH
143	1296/2021 CRLMC/1672/2021	SUDAM KALUNDIA @ SUDAM CHANDRA KALUNDIA-MPARIJEET MISHRA	
144	1297/2021 CRLMC/1262/2016	ABANI SAHU@ABANI KUMAR SAHU-MP	M/S.ASHOK TRIPATHY
145	1298/2021 CRLMC/1678/2021	SUREN TANDI-MP	ANIRUDHA DAS
146	1299/2021 CRLMC/1681/2021	ANIL KUMAR PANDA @ ANIL PANDA-MP	TIRTHA KUMAR SHU
147	1300/2021 CRLMC/1689/2021	INAITOULLA MONDAL-MP	MITHUN DAS
148	1777/2021 WA/22/2017	JITAN MANKI-MP	M/S.RABI NARAYAN BEHERA
149	1778/2021 WA/732/2021	SAMBALPUR DIST. CO-OP. CENTRAL BANK LTD.-MP	BAIDHAR SAHOO
150	1781/2021 WA/347/2018	SIR DANIEL HAMILTON TRUST ESTATE-MP	SUSANTA KUMAR DASH
151	1782/2021 WA/349/2018	SIR DANIEL HAMILTON TRUST ESTATE-MP	SUSANTA KUMAR DASH
152	13424/2021	ASWINI KUMAR MISHRA-MP	TRILOCHAN NANDA

153	WP(C)/29035/2021 13425/2021	SRIKANTHA MISHRA-MP	MANOJ KUMAR MOHANTY
154	WP(C)/29036/2021 13426/2021	BIBHU PRAKASH TANDI-MP	SUKANTA KUMAR DALAI
155	WP(C)/29041/2021 13427/2021	CHINMAY SAMANTRAY-MP	M/S.SUMITRA MOHANTY
156	WP(C)/24420/2019 13428/2021	SHARAD KUMAR GUPTA-MP	BIPLAB P.B. BAHALI
157	WP(C)/29059/2021 13429/2021	BANK OF MAHARASHTRA-MP	PRADEEP KU. MAHAPATRA
158	WP(C)/29061/2021 13431/2021	DURGA MADHAB MISHRA-MP	PRASANTA KUMAR MISHRA
159	WP(C)/29067/2021 13432/2021	JADUNATH HEMBRAM-MP	KRISHNA CHANDRA SAHU
160	WP(C)/29076/2021 13433/2021	PRAVAKAR DAS-MP	KRISHNA CHANDRA SAHU
161	WP(C)/29079/2021 13434/2021	SUBASH CHANDRA SAMANTHRA-MP	KRISHNA CHANDRA SAHU
162	WP(C)/29084/2021 13435/2021	GOURIMANI MALLIK-MP	KRISHNA CHANDRA SAHU
163	WP(C)/29087/2021 13436/2021	BINOD KUMAR MAHANTA-MP	KRISHNA CHANDRA SAHU
164	WP(C)/29090/2021 13437/2021	JULIRANI BEHERA-MP	KRISHNA CHANDRA SAHU
165	WP(C)/29095/2021 13438/2021	SONALISHA ROUSTRAY-MP	KRISHNA CHANDRA SAHU
166	WP(C)/29098/2021 13440/2021	NANDINI DEVI and ORS.-MP	M/S.PRAMOD KU.DAS
167	WP(C)/1739/2012 13441/2021	PRATAP KUMAR PANDA-MP	ARIJEET MISHRA
168	WP(C)/29107/2021 13442/2021	BHABANI PRASAD SINGH-MP	TRILOCHAN NANDA
169	WP(C)/29108/2021 13443/2021	NIGAMANANDA MISHRA-MP	TRILOCHAN NANDA
170	WP(C)/29109/2021 13444/2021	PRAFULLA KUMAR SAHU-MP	TRILOCHAN NANDA
171	WP(C)/29110/2021 13446/2021	ANUSUYA DAS-MP	KARUNAKAR RATH
172	WP(C)/29111/2021 13447/2021	SAROJ KUMAR PRADHAN-MP	TRILOCHAN NANDA
173	WP(C)/29112/2021 13448/2021	ANUSUYA DAS-MP	KARUNAKAR RATH
174	WP(C)/29111/2021 13449/2021	AISECT GNM NURSING COLLEGE DEOGARH-MP	BISHNU PRASAD PRADHAN
175	WP(C)/19325/2020 13450/2021	SHANKARSAN PUROHIT-MP	TRILOCHAN NANDA
176	WP(C)/29115/2021 13451/2021	BIKRAMADITYA PRADHAN-MP	TRILOCHAN NANDA
177	WP(C)/29117/2021 13452/2021	KANAK DURGA THAKURAN-MP	M/S.BISWAMOHAN PATTANAIAK
178	WP(C)/27112/2013 13453/2021	PRAFULLA KUMAR PRADHAN-MP	BIRAJA PRASANNA DAS
179	WP(C)/29118/2021 13454/2021	PREMRAJ BISI-MP	TRILOCHAN NANDA
180	WP(C)/29119/2021 13455/2021	KRUSHNA CHANDRA CHHATOI-MP	NIRANJAN LENKA
181	WP(C)/29120/2021 13456/2021	MAHENDRA KUMAR MISHRA-MP	TRILOCHAN NANDA
182	WP(C)/29121/2021 13457/2021	PRADYUMNA BEHERA-MP	NIRANJAN LENKA
183	WP(C)/29122/2021 13458/2021	GUNANIDHI MISHRA-MP	TRILOCHAN NANDA
	WP(C)/29123/2021		



184	13459/2021 WP(C)/29124/2021	SUBIMAL PRADHAN-MP	TRILOCHAN NANDA
185	13460/2021 WP(C)/29125/2021	SANTOSH KUMAR MISHRA-MP	TRILOCHAN NANDA
186	13461/2021 WP(C)/29126/2021	SK.NASIM-MP	BHABANI SANKAR TRIPATHY 1
187	13462/2021 WP(C)/29127/2021	ASHOK KUMAR BARPANDA-MP	TRILOCHAN NANDA
188	13463/2021 WP(C)/29128/2021	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
189	13464/2021 WP(C)/29128/2021	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
190	13465/2021 WP(C)/29130/2021	PRADIP KUMAR PRADHAN-MP	TRILOCHAN NANDA
191	13466/2021 WP(C)/29132/2021	BHARAT CHANDRA MISHRA-MP	TRILOCHAN NANDA
192	13467/2021 WP(C)/29135/2021	SUSANTA KUMAR CHAINI-MP	TRILOCHAN NANDA
193	13468/2021 WP(C)/29136/2021	DILLIP KUMAR BAGHAR-MP	TRILOCHAN NANDA
194	13469/2021 WP(C)/29138/2021	GUNASAGAR PASAYAT-MP	TRILOCHAN NANDA
195	13470/2021 WP(C)/29139/2021	RAJENDRA KUMAR PADHEE-MP	TRILOCHAN NANDA
196	13471/2021 WP(C)/29140/2021	NIRANJAN MISHRA-MP	TRILOCHAN NANDA
197	13472/2021 WP(C)/29142/2021	GANESH RANJAN NAYAK-MP	TRILOCHAN NANDA
198	13473/2021 WP(C)/29145/2021	KOTA KEERTHI SUDHA-MP	TUKUNA KUMAR MISHRA
199	13474/2021 WP(C)/29147/2021	PURNENDU PARHI-MP	SUBIR PALIT
200	13475/2021 WP(C)/25405/2021	SOMANATH MOHANTY-MP	KARTIK CHANDRA TRIPATHY
201	13476/2021 WP(C)/29150/2021	SUBRAT KUMAR PRADHAN-MP	TRILOCHAN NANDA
202	13477/2021 WP(C)/29152/2021	DASHARATHA PRADHAN-MP	TRILOCHAN NANDA
203	13478/2021 WP(C)/29154/2021	HIRADHARA SAHU-MP	TRILOCHAN NANDA
204	13479/2021 WP(C)/29155/2021	HARE KRISHNA BEHERA-MP	TRILOCHAN NANDA
205	13480/2021 WP(C)/29156/2021	M/S GREWAL ASSOCIATES PVT. LTD.-MP	TANMAY MISHRA
206	13481/2021 WP(C)/29157/2021	DEBANANDA SAHOO-MP	TRILOCHAN NANDA
207	13482/2021 WP(C)/29159/2021	PRADEEP KUMAR MAHAKUD-MP	TRILOCHAN NANDA
208	13483/2021 WP(C)/29161/2021	SADASIBA PANIGRAHI-MP	TRILOCHAN NANDA
209	13484/2021 WP(C)/25146/2021	TAPASWINI MOHANTY-MP	LAXMAN PRADHAN
210	13485/2021 WP(C)/29163/2021	PRAMOD KUMAR PANDA-MP	TRILOCHAN NANDA
211	13486/2021 WP(C)/16230/2021	SHANTILATA PRADHAN-MP	V.NARASINGH
212	13487/2021 WP(C)/18746/2019	CATHOLIC BOARD OF EDUCATION,ROURKELA DIOCESE	M.S.AMIYA KUMAR MISHRA 2
213	13488/2021 WP(C)/15588/2020	GOURANGA CHARAN BEHERA-MP	SHASHI BHUSAN JENA
214	13489/2021 WP(C)/29164/2021	SITANSHU SEKHAR CHOPDAR-MP	TRILOCHAN NANDA
215	13491/2021	PRATAP KESHARI PANDA-MP	TRILOCHAN NANDA

216	WP(C)/29166/2021 13492/2021	NARENDRANATH RATH-MP	M/S.DEBARANJAN RAY
217	WP(C)/3318/2011 13493/2021	BABAJI SAHOO-MP	M/S.PRAFULLA KUMAR RATH
218	WP(C)/14648/2019 13494/2021	NITYANANDA BARIK-MP	AMIT PRASAD BOSE
219	WP(C)/29167/2021 13495/2021	ASHOK KUMAR PANDA-MP	TRILOCHAN NANDA
220	WP(C)/29168/2021 13496/2021	SUDHIR KUMAR NAG-MP	TRILOCHAN NANDA
221	WP(C)/29170/2021 13497/2021	DAYANIDHI SAHOO-MP	KARUNAKAR RATH
222	WP(C)/29169/2021 13498/2021	SANTOSH KUMAR NAYAK-MP	TRILOCHAN NANDA
223	WP(C)/29171/2021 13499/2021	BOMBAY INTELLIGENCE SECURITY (INDIA) LTD.-MP	PARTHA SARATHI NAYAK
224	WP(C)/29177/2021 13500/2021	M/S. GURU NANAK ROADLINES-MP	KARTIK KURMY
225	WP(C)/29182/2021 13501/2021	M/S TSP COAL CARRIERS PVT. LTD.-MP	KARTIK KURMY
226	WP(C)/29186/2021 13502/2021	PRATIMA BUD-MP	AKSHAYA KUMAR PANDEY
227	WP(C)/10497/2021 13503/2021	AMIT LAKRA-MP	AKSHAYA KUMAR PANDEY
228	WP(C)/10499/2021 13504/2021	SASMITA PANDA-MP	NIRANJAN MAHARANA
229	WP(C)/29191/2021 13505/2021	BIMOLA GIRLS HIGH SCHOOL,,MOHANA-MP	M/S.S.S.RAO
230	WP(C)/12337/2018 13506/2021	DASARATHA BEHERA-MP	K.K.SWAIN
231	WP(C)/29156/2020 13507/2021	RAJAT KUMAR SAHU-MP	K.K.SWAIN
232	WP(C)/29128/2020 13508/2021	ABHIJIT TRIPATHY-MP	KUNAL KUMAR SWAIN
233	WP(C)/18396/2021 13509/2021	RAHULA KUMAR PRADHAN-MP	K.K.SWAIN
234	WP(C)/21511/2020 13510/2021	BADRI NARAYAN MOHANTA-MP	K.K.SWAIN
235	WP(C)/29158/2020 13511/2021	PATITAPABAN PAL-MP	K.K.SWAIN
236	WP(C)/21516/2020 13512/2021	SUSIL KUMAR KARNA-MP	LAXMIKANTA MOHANTY
237	WP(C)/29201/2021 13513/2021	SWADHIN KUMAR MAHANTA-MP	K.K.SWAIN
238	WP(C)/21517/2020 13514/2021	SREETAM KUMAR SAHOO-MP	M/S.DILLIP RAY
239	WP(C)/15820/2019 13516/2021	ANAM CH SAHOO-MP	SOUBHAGYA S.DAS
240	WP(C)/6232/2020 13517/2021	BIPLAB KESHARI ROUT-MP	RAMESH KUMAR SAHU
241	WP(C)/29221/2021 13519/2021	PRANAB KISHORE DASH-MP	K.K.SWAIN
242	WP(C)/21519/2020 13520/2021	GURU PRASAD PRADHAN-MP	K.K.SWAIN
243	WP(C)/29131/2020 13521/2021	ANUJA PANDA-MP	SAGARIKA SAHOO
244	WP(C)/29224/2021 13522/2021	SARADA PRASANNA MANGARAJ-MP	KUNAL KUMAR SWAIN
245	WP(C)/29233/2021 13523/2021	DANIEL HAMILTON TRUST ESTATE,BARIPADA-MP	M/S.S.D.DAS
246	WP(C)/3074/2015 13524/2021	ANJANI MUNDA-MP	SUSATNA KUMAR JETHY
	WP(C)/29243/2021		

247	13525/2021 WP(C)/14583/2021	ANJAN KUMAR SAHOO-MP	In Person
248	13528/2021 WP(C)/29256/2021	SAMIR KUMAR PATRA-MP	KALI PRASANNA MISHRA
249	13529/2021 WP(C)/29248/2021	MAHAPATRA SANGRAM KESHARI SECURITY AGENCY-MP	MINUPAM DASH
250	13530/2021 WP(C)/29268/2021	ASHIS KUMAR PANDA-MP	SIDHARTHA RAY
251	13531/2021 WP(C)/29274/2021	RABINDRA KHILLA-MP	PRASANTA KUMAR NANDA
252	13532/2021 WP(C)/29275/2021	DHANU DURIA-MP	PRASANTA KUMAR NANDA
253	13533/2021 WP(C)/29277/2021	PARBATI BHUYAN-MP	PRANAYANEE DAS MOHAPATRA
254	13534/2021 WP(C)/29278/2021	PRAKASH KUMAR PATRA-MP	SASWAT DAS
255	23/2021 WPC(TAC)/2/2003	KRISHNA CHANDRA MOHAPATRA-MP	
256	34/2021 ARBP/73/2016	SUNNY ENGINEERS and ASSOCIATES-MP	
257	37/2021 RVWPET(RPC)/37/1999	ARINDUM SARKAR-MP	DHULIRAM PATTNAYAK
258	45/2021 WPC(TAC)/82/1993	KAILASH CHANDRA MOHANTA-MP	
259	46/2021 WPC(TAC)/82/1993	KAILASH CHANDRA MOHANTA-MP	
260	133/2021 RFA/221/2010	PRAVAKAR SAHU-MP	
261	351/2021 FAO/133/2021	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	
262	352/2021 FAO/106/2019	STATE OF ODISHA-MP	
263	353/2021 FAO/418/2019	STATE OF ODISHA-MP	
264	354/2021 FAO/214/2018	STATE OF ORISSA-MP	
265	378/2021 CONTC/5282/2021	SASHIKANTA ROUT-MP	
266	455/2021 WPC(OA)/2678/1992	SANTOSH KUMAR SENAPATI-MP	
267	456/2021 WPC(OA)/1374/1997	PRAMOD KUMAR JETHI-MP	
268	458/2021 WPC(OA)/1732/2017	SWETA KISHORE DEHURY-MP	
269	459/2021 WPC(OA)/48/1989	LAXMAN KUMAR SWAIN-MP	
270	514/2021 CRLREV/313/2021	DR.MAMATA SUKLA-MP	
271	845/2021 WPC(OAC)/1385/1999	GITANJALI MISHRA-MP	
272	846/2021 WPC(OAC)/1045/2007	KALA KANHU NAG-MP	
273	847/2021 WPC(OAC)/4382/2012	PRASANT KUMAR MISHRA-MP	
274	848/2021 WPC(OAC)/4382/2012	PRASANT KUMAR MISHRA-MP	
275	851/2021 WPC(OAC)/1599/2001	BIDYADHAR SINGH-MP	
276	852/2021 WPC(OAC)/1512/1991	SARBESWAR PRADHAN-MP	
277	853/2021 WPC(OAC)/2083/1999	GOURANGA MISHRA-MP	
278	854/2021	GOURANGA MISHRA-MP	

279	WPC(OAC)/2083/1999 859/2021	RABI NARAYAN MOHANTY-MP	
280	WPC(OAC)/962/2008 866/2021	GOPAL KRISHNA PUJHARI-MP	
281	WPC(OAC)/817/2004 867/2021	PRAVASINI RATHA-MP	
282	WPC(OAC)/1452/2004 868/2021	CHANCHALA SWAIN-MP	
283	WPC(OAC)/1470/2004 869/2021	SANJIB KUMAR ROUT-MP	
284	WPC(OAC)/3212/1999 870/2021	DURA PRADHAN-MP	
285	WPC(OAC)/1483/2004 871/2021	TRILOCHAN KOHAR-MP	
286	WPC(OAC)/2345/1999 872/2021	KALLOL KUMAR DAS-MP	
287	WPC(OAC)/737/2009 873/2021	DUSASAN BISWAL-MP	
288	WPC(OAC)/2668/2004 874/2021	KALLOL KUMAR DAS-MP	
289	WPC(OAC)/737/2009 875/2021	TARAMANI RATH-MP	
290	WPC(OAC)/2511/2013 877/2021	DHRUBA CHARAN SWAIN, BLOCK DEVELOPMENT OFFICER, BHUBAN BLOCK-MP	
291	WPC(OAC)/3184/2003 1001/2021	TOFAN NAIK-MP	
292	BLAPL/4754/2021 1091/2021	KALIAMUNDA @ DIBYAJYOTI DEBATA-MP	
293	ABLAPL/10005/2021 1092/2021	SUKADEV MALIK-MP	CHITTARANJAN PATTNAIK
294	ABLAPL/2238/2018 1093/2021	MADHUSUDAN MALIK-MP	
295	ABLAPL/9761/2019 1776/2021	KAILASH CH.SWAIN-MP	
296	WA/112/2018 1779/2021	MANISH KU. TURAKHIIA-MP	
297	WA/207/2017 1780/2021	MANISH KU. TURAKHIA-MP	
298	WA/208/2017 13430/2021	ADWAITA KUMAR SAHOO-MP	
299	WP(C)/2124/2014 13439/2021	NARENDRA KUMAR BEHERA-MP	
300	WP(C)/28539/2021 13445/2021	M/S HINDUSTAN COCA-COLA BEVERAGES PVT.LTD-MP	
301	WP(C)/15718/2020 13490/2021	GOLAKHA BEHERA-MP	
302	WP(C)/26079/2021 13515/2021	JITENDRA KUMAR DASH-MP	
303	WP(C)/5079/2021 13518/2021	ASHOK KUMAR PANDA-MP	
304	WP(C)/11914/2021 13526/2021	BACHAN SINGH-MP	
305	WP(C)/13636/2021 13527/2021	AJIT KUMAR SINGH-MP	PRAVAT KUMAR MUDULI
	WP(C)/15277/2021		